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1950, 1951 and 1952 is placed on the Table of the House. *[See Appendix IV, Annexure No. 144.]*

(c) As far as possible, damp-proof and well-ventilated godowns are selected for storage of foodgrains. Technical organisations have been set up by the Central and most of the State Governments and disinfestation measures including fumigation are adopted to prevent deterioration. The smallness of the losses in storage is due to the said measures having been | adopted.

LEAVE OF ABSENCE TO SHRI SARDAR SINGH

MR. CHAIRMAN: I have received a 'letter from Shri Sardar Singh: —

"I wish to apply for permission of the Council under article 101(4) of the Constitution for remaining absent from the meetings of the 'second part of the current session of the Council commencing from 25th March as I am abroad for reasons of health and shall not be able to return before this session ends."

Is it the pleasure of the Council that permission be granted to Shri Sardar Singh?

(No hon. Member dissented.)

Permission to remain absent is granted.

RESOLUTION RE APPOINTMENT OF A COMMISSION TO ENQUIRE INTO THE PRESENT CONDITION OF INDIAN LITERATURE

MR. CHAIRMAN: We go back fResolution moved discussion of the by Shri Rama Rao on the 26th Faruqi ary 1953. Maulana M speech. تاریخ continue his

مولانا ایم-فاروقی (اتر پردیش):
جناب والا ا ۲۱ فروری کو مستر راما
راؤ نے جو ریزرلیشن (resolution)
هوس کے سامنے پیش کیا تھا اس
کے بارے میں اسوقت، میں نے صوف
کیار پانچ مفت کچھ عوض کیا تھا
کیونکہ وقت ختم هو رها تھا- وہ
چیز ادهوری رہ گئی تھی- یہ جو
ریزولیشن آج آپ کے سامنے هے یہ
ریزولیشن آج آپ کے سامنے هے یہ
رانتہائی اهم نیز هندوستان کے لٹریچر
ایک انتہائی امپارتینت(important) اور علمی ترقی کے لئے
بہت ضروری هے- میں نے اپنی
گدشتہ تقریر میں اس کی جانب
گشارہ بھی کیا تھا-

t For text of Resolution, *vide* cols. 1286-1380 of the Debate, dated 26th February. 1953.

علاج اور میدیسی (medicine) سيكهيس - دنيا مين انسانون كي زندگي کے لئے جو سب سے اھم چیز ہے وہ علام کا طریق ھے - ھندوستان انے کمال پر تها - میں آپ کو یاد دلانا چاهتا هون که دو تين هزار بوس پهلے پرشین ایمپائر (Persian Empire) سے خاص طور پر ہندوستان میں ایک تیپوتیش (deputation) بهیعه كيا تها - ولا ذيپوتيشن اس مقصد کے لئے بھھجا گیا تھا کہ ھندوستان کے ادب اور فلسفه کو اینی زبان مين منتقل كيا جائي - أس زمانه میں سفر میں یہت دقتیں تھیں۔ یہاں رہنے میں اور یہاں کے لوگوں۔ سے کانٹیکٹ (contact) کرنے میں بوي مشكلات پيهى آتي تهين -ليكن پهر بهي ان كي پروا نه كوكي اور کافی روپید صرف کرکے ولا ڈیپوٹیشن یہاں آیا - اور یہاں سے کامیاب ہو کر واپس کیا - جب وہ تیپوئیش انے ملک میں واپس پہلنچا تو شاہ ایران کے خسرو نے پورے فوج کے ساتھ۔ اس کا استقمال کیا - اس سے یہ۔ اچهى طرح اندازه هو جاتا هے كه. اسوتت هندوستان کا لتربیچر کانی بالمدى ہرتها - الے بهى چهور ديجيئے آپ مارف دیس سو ابرس پہلے جائیے۔ بغداد میں خلیفه مترکل کا زمانه هے جو ایک بہت علم دوست خلیفه ہے **اس** نے اپنے یہاں ایک ترانسلیشی ڈیپارتمنٹ (Translation Department) قائم کر رکھا ہے۔ جس میں

Commission on

فارس - گویک - اینجهت اور تمام ایشها کے لوگ جمع هیں اور ترجیے ھو رہے ھیں - ھلدوستان ہوے ہوے سنسكرت دان عاام موجود هين اور ان کی ان خدستوں نے لئے گراں معاوضه دئے جاتے تھے جس کو هم همدوستان کے عام محاورہ میں یہ کہہ سکتے ھیں کہ ایک طرف تو اس مصلف کو رکھا جاتا تھا اور دوسرے پلم پر زر وجواهر رکھے جاتے نہے اور تول دئے جاتے تھے۔ مستو راما راء نے جو فومایا ہے که همارے ملک کے رائیٹر (writer) ہوے ہوے شاعر اوو ادبیب بهت بوی حالت میں هیں بانکل سپے هے که ان کی حالت بہت ھی خراب ھے -لہذا جبتک هم ان کی مدد نہیں کریاگے ان کی <mark>دماغی بللدی کیسے</mark> بوقے کی جس سے هم سب لوگ فائدة اتّها سكين أي اس لله همارا ارر هداری سر>ر کا یه فرض هونا چاهیئے که هم ان لوگوں کی دال کھوال کو مدد کریں جس سے کہ مبارے ادب اور علوم میں ترقی ہو اور وہ ہمارے ملک اور قوم کے لئے معید ھوں۔

جناب والا - جيسا فه مين أبهي عرض کر چکا ہوں که ملدوستان کے عالج کا طریقه جو تها وه بهت ترقی يافته تها - يهان كا جو أيورويدك كا طريقه تها ولا أتفا بالمد تها كه عرب نے جس طرح کریک - ایجیت - ایران

Commission on [Maulana M. Faruqi.]

اور دوسری قوموں کے طب کو ترجمه کرایا اسی طرح یہاں کی کتابوں کا بهی ترجمه کرایا اور اس کو اینے يهال رائب كيا - صرف اتنا هي نهيس بلکہ انہوں نے ان نمام ملکوں سے طب کو لیکر اسے ذبولپ (develop) کیا اور ترقی دی - یه حقیقت هے که سترهوین صدیی تک اکسفورة (Oxford) کے کورس میں عوبوں کی طبی کتابیں برابر رهیں اور (allopathic) انہیں پر نئے ایلوپیتھک کی بنیاد رکھی گئی - تو آپ یہ بات اچھی طرح سمجھ سکتے ھیں که هندوستان کبهی بهی لتربیچر کے اعتبار سے اور علم کے اعتبار سے مفاس أور غريب نهيس تها بلكه وة اشي لتربيح ك اعتبار سے اور اللے اخلاتيات اور تعلیم کے اعتدار سے دنیا میں سب سے بوقا چوھا تھا - ھزاروں برس سے باہو کے ممالک کے لوگ یہاں کی تعلیم اور کلنچر کو حاصل کرنے کے لئے آتے رہے ھیں - سات سوسال ھوئے ھیں کہ یہاں ایک ہوا مورخ دد بونی ،، آیا جس نے یہاں کی ساسكرت كى زيان سيكهى - آپ كو یه سی کر حیرت هوئی که مشکلات کے باوجود اس طرح کے علم دوستوں نے کہسی مہارت یہاں کی زبان میں حاصل کی - ابھی تک بنارس میں وہ زمین موجود ہے جہاں اس طرح کے لوگ مہینوں نہیں بلکہ

پرسوں رہے اور عاوم حاصل کئے۔ ان سب بانوں سے صاف ظاهر هوتا هے كه اس ملك كا لتربيج كالما أونجا تھا۔ فیضی نے گیٹا کا فارسی میں ترجمه کیا - یه هو سکتا مے که ولا صحیم ترجمه نه هو مگر یه بات مائنی پویگی که انہوں نے سنسکرت کی تعلیم حاصل کرنے میں کتلی وبردست جدوجهد کی جبکه اس ومانے میں تعلیم سیکھنے میں بہت مشكلات كا سامنا كرنا يوتا تها- ان سب بانوں کے باوجود بھی باھر کے الوگ آپ کے یہاں لقریجود اور تعلیم عاصل کرنے آتے تھے۔ اس کی کھا وجه تهی - اس کی وجه یه تهی که الس ملك مين عاوم لتريي اور الخلاق کا ذخیرہ موجود تھا۔

اس کے بعد آپ دیکھیں کے دع جو فارید (foreigner) یہاں آئے ایرانی هون، مغل هون خلجي هون حو الوگ بھی ہوں وہ جو علوم اپنے ساتھ اللے انہوں نے یہاں کے انٹریچر سے اسے ملا کر اور اسے ترقی دے کر الیک بهترین ذخیره پیدا کر دیا -خاص طور پر علم طب کو لے لیجئے اسے لیکو جب یہاں باہو نے لوگ آئے جنکے پاس گریک ، ایجپٹ ، اليران اور تمام دنيا كا جو ذخيرة تها اور جو هزاروں سالوں میں تیولپ هوا تها تو اس ذخيرة مين يهان کے آیورویدک نے چار چاند لگا دئے ااور سينكون سال سے اس سے كروروں

Indian Literature 3970 اس طرح أهسته أهسته ولا الیدی ضرورتوں کے عطابق ایا لڈیاچر همارے اوپ، لادتے چلے کئے اور عمارا لقريجر ختم هودا گيا - كيونكه جس چیز پر حکومت کا سایه هوتا هے ولا نرقی کرتی ہے اور دوسرے عاوم بہر حال مرجهانے اگتے هیں - یہی - صارت فماري للتريجير ، هماري أناب اور همارے تمام علوم کی پھیس آئے 🗝 اطاب بنی هماری موجها گئی 🕳 · کروروں کے لئے کام کر رھی تھی -قو أيكم ساملے ولا 104 برس كا دور علم أور همارے جو سمجھدار لوگ تھے انہوں نے اس کا احساسے کیا اور آزادی کی تعریک کے سانہ اس کا الحساس بھی کرائے۔ رہے۔ اب عم َ آزاد همن ا*س* لکے همین سوچنا ہے۔ كه كس طريقه ير نمام الترييجر كو تسام چيزوں کو ايک بنگه پر جمع ∞کر دیں ۔

اس کے بعد سب سے اعم چیز حجو کہ آپ کو سوچائی ہے وہ زبان کا المستُله هے - یه زبان کا مسئله کوئی · نگی چیز نہیں ہے - میں آپ کو . مِتلانا چاهتا هون که اگر آپ عندوستان کی تاریخ کو دیکھیں تو آپ ، چائیں کے کہ جب بھی ہندوستان · میں کرئی ایکائی پیدا ہوئی اور امخالف صوب ملكو ايك هوئه تو ه دیشه یه کیشش رهی که سب کی يه نيان دو اور ايسا هو که کسي

آدس فائدة حاصل كو رهي هين -غرضياته عندوسدان کے الدو علم و هذر کے جواہرات سوجوں تھے اور هين - همارا الثريجير كوئي غريب لتريح نهين هے بلکه ايک رہ (rich) لترينچر هے - ليكن عم اس وقت اس کی رفنار ترقی میں کافی ا کنی محصوس کر رہے میں اور اس کمی کے دور کرنے میں یہ قرارداد بہت مددگار ہو سکتی ہے۔ ہمارے معزز صبير مستروبا راؤ نے انے ريزوليشن مين كها بير كه هم لوكون کو اور سرکار کو اپنے ملک کے اچھے أور قابل مصلفون رائقان أور علمدانون کی جو کسی طرح بھی باھر کے لوڈین سے کم نہیں عین عر طوح كى سده درنى چاهيئے - اكر سركار ہ ارہے رائٹروں اور علمدان حضرات کی سدد کرے تو ان هی لوگوں کی بدولت هماول یه ملک اید علم و کمال مبنی پہر اسی بلندی پر پہنچ سکتا ہے جو آج سے ہزاروں برس پہلے تھا۔ +10 برس سے یعلی جب سے ایست انذیا کمپنی یہاں همارے ملک میں آئی اس نے روس کلچو يا فرنيم كالحجر هم ير الدنے كي كوشفى کی - جس سے همارے علم و ادب ارر لٹریچر کو کافی نقصان پہلچا۔ انہوں نے سب سے پہلے یہاں بائبل کا ترجمه کرایا پهر کلکته میں پریس قائم کیا اور اپنی دوسوی ادبی کتابوں كو شائع كيا - انكريني اخبار الكالي -

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طریقہ سے تمام صوبے کے لوگ ایک دوسرے صوبے کے لوگوں سے ایک زبان میں بات کر سکیں اور ایک فاوسرے کو سمجھ سهکیں ۔ آپ هفدوستان ہے کی تاریخ میں دیکھیں کے که مبرخسرو ملك منصد جاثي وغيره نے ایک کامن (common) زبان بنانے کی کوشعی کی - یہ اسی روشنی میں تھا کہ جب حکومت ہوھی۔ تمام لوگوں کے تعلقات عولے اور آنا: جانا هوا تو اسكى ضرورت يعي كه. کوئی ایک زبان هو - اس زبان کو چاھے آپ اردو کہیں پوربی کہیں هندی زبان کهیں یا اودعی کهیں، ليكن ولا كوشش كي لأديء إسهور هسرو نے جنکی که قبر مرجو**د ہے** خاص طور سے اس طرف کوشش کی اور ایک زبان بنائی جو که . آہے بھی عام طور پر بولی جاتی ہے ۔ ،

أس وقت همين ضوروت هے كه ا آپس میں کچھ نه کچه کامن بانیں ضرور هوں - میں تو بہت زمانے سے رومن اسكريت كا قائل رها هون كه . تمام هددوستان مهن رومن اسكريست جاری کو دیا جائے تو سب زبانیو قریب هو جائیں کی جو پہلے ہے۔ ایک دوسرے کے قریب میں اور کی ان کم ایک دوسرے کے بول چال کا مسئله كافي حد تك حل هو جائه كا--ہر حال اگر آپ نے **دیوناگر**ہے المکریت کو بھی کر دیا ہے تو اُس

کو هی رکهین - مگر ساری زباتین من بهی ریسیچ (research) هر جيسا که اس ريزوليشي مين تدکوه کها گها هے ۽ نه اردو کو شکايت هو نه کنچراتی کو نه دکهی کی زباتوں کو نه بفالی کو - جو آج نارتھ (north) اور ساوته (south) کا جرگوا چل رها هے وہ سب خدم هو جائےگا اور سب ایک جگه پر آ جائیں کے -اس کے اگر ہم سب کو کنچھ قربانی بھی کرنی ہوے تو ہمیں اسے برداشت کرنا چاهیئے - ایک کامن لیالگوییم بنانے کے لئے اسکی ضرورت هے که هم دال کهولکر کام کریں اور هم اس کی کرشش کریں که جنتنی زباین هین جگه جگه جو زبانین بولي جاتي هين اور جو زبانين ڏيولپ هوئی الها ان سب کی ترقی هو اور هر جگه ،یسرچ کی جائے - هر جگه ترانسليشن تيه رتمات قائم كرا چاههئے هر جگه ریسری دیپارتمنت قائم کرنا چاھیئے اور ہر جگھ کے جو مصلف ھیں ان کو پرریٰ کوشش سے مدہ دینی چاهیئے تاکه هر جگه کی زبان بالمد هو اور ان - هي جو سرمايه هے وہ حاصل ہو اور اسے خناصل کوکے متحدة طر پر هندوستان کے لتربچر کو هم مکمل بذائیں اور کسی علاقائی زبان کو اس کی شکایت نم هو که اسکو مارا جا رها هـ -میں ان الفاظ کے ساتھ اس ریزولیٹی کی تائ**ید کرتا هوں -**

[For English translation, see Appendix IV, Annexure No. 145.]

SHRIMATI SAVITRY NIGAM (Uttar Pradesh):

श्रीमती सवित्री निगम (उत्तर प्रदेश) : ग्रध्यक्ष महोदय, यद्यपि इस रेजोल्युशन पर अनेक अनुभवी और विचारशील महानुभावों ने अपने विचार पिछली बार प्रकट किये हैं किन्तु फिर भी यह विषय इतना गम्भीर और इतना महत्वपूर्ण है कि इस पर ग्रभी बहुत कुछ कहाजा सकता है। श्रीमन्, ग्रापको यह विदित ही है कि ग्राज देश में ग्राजादी मिलने के बाद जिस कमी को हम सब बिना किसी दो राय के महसूस कर रहे हैं वह है हमारी साहित्यिक निर्धनता। इसमें सन्देह नहीं है कि हमारा देश एक ऐसे यग से भी गुजर चुका है जब हमसंसार के तमाम देशों के गुरू माने जाते थे ग्रौर संसार के बड़े बड़े राष्ट्र हमसे कुछ सीखने ग्रीर कुछ पाने की सदैव चेष्टा करते थे। यही नहीं बल्कि तक्षशिला ग्रीर नालन्दा के विश्वविद्यालयों में सारी दनिया के विद्यार्थी केवल एक इच्छा श्रौर अभिलाषा ले कर तमाम प्रकार के कष्ट झेलते हये ब्राते थे कि हम भारतीय साहि-त्यिकों से कुछ न कुछ ज्ञान प्राप्त करेंगे। किन्तु धीरे धीरे हमारा ऐसा पतन हो गया कि आज हमारी साहित्यिक निर्धनता इस हद तक पहुंच गई है कि हमें उसे दूर करने के लिये विदेशी साहित्य पर निर्भर ही नहीं रहना पड़ता वरन् विदेशी साहित्य के अनुवादों द्वारा अपने साहित्य की उन्नति के लिये हम प्रयत्नशील हैं। मैं तो कहती हूं कि यदि वह भी सही मानों में भ्रौर सही तौर पर किया जाय तो भी अनचित न होगा क्योंकि वह भी हमारी 31 C. S. D.

एक ऐसी आवश्यकता की पूर्ति करेगा जिसके विना ग्राज हमारे बहुत से काम ही नहीं रुके पडें हैं बर्लिक हमारो नैतिक वैज्ञानिक तथा हर प्रकार की उन्नति रुकी हुई है। किन्तु श्रीमन्, इस पर विचार करना ग्रत्यन्त ग्राव-व्यक है कि जब हम साहित्य की उन्नति के लिये प्रयत्नशील हैं तो उनकी क्या दशा है जो कि साहित्य का सूजन करते हैं, साहित्य का निर्माण करते हैं, ग्रथात कवि, लेखक, पत्रकार म्रादिकी। क्या भूखों मर कर या तड़पते हुये बच्चों को देख कर या भूखी स्त्री को विकल देख कर कोई भी स्वस्थ साहित्य का निर्माण कर सकता है ? क्यों न उनके साहित्य में विद्रोह की झलक हो, क्यों न उनके साहित्य में विष्वंश की भावनायें हमें दिखाई पहें ग्रथवा क्यों उनके साहित्य में गिरी हुई ऐसी बाजारू चीजें ग्रायें जिनके कि द्वारा उनका भरण पोषण हो सके।

श्रीमन्, पिछली बार कई माननीय सदस्यों ने बड़े बड़े ग्रादर्श रखे ग्रीर कहा कि हमारे यहां की साहित्यिक परम्परा ही यह है कि साहित्यिक हमेशा भूखे रह कर ग्रीर तपस्या करके साहित्य का निर्माण करते रहे हैं। किन्तु परम्परायें युगों के साथ साथ परिवर्तन चाहती हैं। उस युग में जब कि विश्व में इतना ग्राधिक संकट न था ग्रीर दो महायुद्धों के विकराल तांडव से हम प्रभावित न थे यह संभव था कि हम केवल तपस्या करके ग्रथवा बहुत थोड़ी ग्राय में जीवन निर्वाह कर लेते। किन्तु ग्राजकल जब कि विश्व दो गुटों में बट रहा है ग्रीर इन

[Shrimati Savitry Nigam.]

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महायुद्धों ने विश्व के ग्रायिक ढांचे को छिन्न-भिन्न कर दिया है और भारत भी उसकी लपेट में ग्रागया है ग्रीर दो हजार वर्षकी गलामी ने जब कि हमारे देश के लोगों की आर्थिक दशा को इतना गिरा दिया है कि पुराने जमाने में जहां एक व्यक्ति कमाता था और परिवार भर खाता था वहां ग्राज हालत यह है कि परिवार भर के लोग मिलकर कमाते हैं तब भी अपना जीवन यापन नहीं कर पाते, तब ऐसी हालत में क्या यह संभव है कि कोई लेखक, या कवि तपस्या ग्रीर त्याग का स्रादर्श ले कर जीवन यापन कर सके और स्वस्थ और उन्नतिशील साहित्य का निर्माण कर सके, यह विचारणीय बात है। पिछली बार बहुत से महानुभावों ने कहा कि यदि हमारे देश के साहित्यकार कोई सरकारी सहायता को प्राप्त करेंगे ग्रीर तब साहित्य श्रीर लेख लिखेंगे तो वे बिल्कूल सरकार की ही बात कहेंगे और वे ग्रपनी कोई स्वतंत्र राय नहीं दे सकेंगे, इसलिये वे कोई अनाथालय के बालक नहीं हैं कि सरकारी संरक्षण में रहें या सरकारी सहायता प्राप्त करें। किन्त यदि सरकार वास्तव में सहायता करना चाहे तो यह ग्रावश्यक नहीं है कि वह लेखकों के ऊपर, लेखकों की कृतियों के ऊपर श्रीर उनकी पुस्तकों के ऊपर कोई प्रतिबन्ध लगावे या कोई ऐसा आदेश दे कि आप अमुक अमुक प्रकार का साहित्य निर्माण कर सकते हैं बल्कि सरकार को चाहिये कि वह कोई प्रतिबन्ध न लगाबे ग्रौर साहित्यकारों को उन्मक्त कर दे कि वे जिस प्रकार का साहित्य चाहें तैयार करें ग्रीर साहित्यकार

भले ही कोई ऐसी वस्तु लिखे जो कि सरकार के विरुद्ध जाती हो तब भी उसको सहायता दी जाय । यदि ऐसा हो तो मैं समझती हं कि किसी को कोई ग्रापत्ति न होगी ग्रौर लेखक अपने को किसी भी बन्धन में बंधा हम्रा नहीं पायेगा। बहुत से लोगों ने कहा कि जैसे पहले राजाग्रों के यहां चारण ग्रौर कवि लोग रहा करते थे ग्रौर राजाग्रों की प्रशंसा में गायन किया करते थे, उसी तरह यदि सरकार कवियों और लेखकों को सहायता दे तो बे सरकार की प्रशंसा में लिखेंगे। मेरा निवेदन है कि वह राजसत्ताका युगथा ग्रौर ग्रब जनतांत्रिक युग है। ग्रब जब कि प्रजातंत्र की स्थापना हमारे देश में हो चुकी है तो यदि लेखक या कवि सरकारी संरक्षण प्राप्त करें तो कोई ग्रापत्ति की बात न होगी भौर वे सदा ही सरकार की प्रशंसा में ही केवल लिखें ऐसा नहीं होगा। ग्राज जब कि सरकार प्रतियो-गिता कराती है, साहित्यकारों को बड़े बड़े इनाम दिये जाते हैं तो हमारे साहित्यिक किसी रूप में उससे बंधे हुये नहीं हैं। मेरा सुझाव है कि अब जैसे कि दस हजार का पारितोषिक दिया जाता है वह १० लाख का कर दिया जाय। ग्रगर ऐसा होता है तो कैसे लोग वन्धन में वन्ध सकते हैं बल्कि ऐसा होगा कि आज जो हमारे साहित्यकारों का शोषण पूंजीपति प्रकाशकों द्वारा हो रहा है ग्रीर कापीराइट एक्ट के द्वारा हो रहा है भौर जो कि भाज लेखक प्रकाशकों के चंगल में फंसे हुये हैं उनसे वे निकल आयेंगे और उनके पास धन होगा और वे अपनी पुस्तक फिर सस्ते दामों में नहीं. बेचेंगे। इसके ग्रतिरिक्त जब उनको पारितोषिक मिलने की

आशा होगी तो वे पुस्तकों को छपवा भी लेंगे और छपवाने के बाद उनको पारितोषिक द्वारा इतनी सहायता मिल जायेगी कि वे फिर सस्ते दामों पर पुस्तकों को बेचने की कोशिश नहीं करेंगे। आजकल बहुत से बुजुर्ग लेखकों के पास पत्र आया करते हैं कि आप हमारी यह किताब या हमारा यह लेख बिकवा दीजिये क्योंकि हम भूखों मर रहे हैं और बिना उनको बेचे हुये हम जिन्दा नहीं रह सकते। ऐसे लेखकों को यदि पारितोषिकों द्वारा कुछ रुपया प्राप्त हो जाय तो ग्राप समझ सकते हैं कि उनको शोषण से अपनी रक्षा करने के लिये कितना अवसर मिल जायेगा । इसलिये मेरा सरकार से निवेदन है कि शीघ्र से शीघ्र कोई ऐसी व्यवस्था की जाय कि जो पारितोषिक देने के लिये प्रतियोगितायें होती हैं ग्रौर जो कि अञ्जी से अञ्जी पुस्तकों पर इनाम दिया उनकी संख्या हर प्रान्त में अगैर सेंटर में तूरन्त बढ़ जानी चाहिये भीर वह संख्या काफी हो जानी चाहिये वरना देश में कभी भी स्वस्थ साहित्य का निर्माण न हो सकेगा और यह श्राप जानते ही हैं कि जिस देश में स्वस्थ साहित्य नहीं होता उस में कभी भी यह उम्मीद नहीं की जा सकती कि वहां स्वस्थ नैतिकता का या स्वस्य वातावरण का निर्माण किया जा सकता है। श्रीमन्, देश निर्माण के साथ साथ यदि इमने साहित्य निर्माण की ग्रोर भी कदम नहीं बढ़ाया तो मुझे यह खतरा है कि हम लोग देश का निर्माण भी सरलतापूर्वक नहीं कर सकेंगे क्योंकि देश निर्माण के लिये जिन लोगों को हमें बनाना है और जिन की बौद्धिक, मानसिक और नैतिक उन्नति करनी है उन की सर्वप्रथम ग्रावश्यकता ग्रीर मस्य साधन स्वस्य और अच्छा साहित्य ही है।

एक बात मुझे और कहनी है और वह यह है कि पिछले दिन कुछ महानुभावों ने कापी- राइट एक्ट के विषय में कहा कि कापीराइट का ग्रधिकार लेखकों को दे दिया जाय तो यह कहा गया कि कापीराइट का अधिकार देना या न देना चंकि विदेशों से सम्बन्धित है इसलिये उस में संशोधन, परिवर्तन या परिवर्धन नहीं ला सकते । श्रीमन, यदि कापीराइट का यह ग्रधिकार विदेशों से सम्बन्धित है तो इसको जाने दिया जाय किन्तू क्या जो आल इंडिया रेडियो का कापीराइट एक्ट बनाया गया है वह भी विदेशों से सम्बन्धित है ? इस के बारे में मैंने जानकारी प्राप्त कर ली है कि वह कापीराइट एक्ट विदेशों से सम्बन्धित नहीं है और वह यहां से ही सम्बन्धित है। ग्राज ग्रच्छी से ग्रच्छी उच्च कोटि की रचनायें २० या २५ रुपये में रेडियो में खरीद ली जाती हैं ग्रौर उन पर लेखकों को कोई अधिकार नहीं रहता है। यह एक बहुत बड़ा शोषण हो रहा है जो कि शीघ्र ही बन्द किया जाना चाहिये। यदि ग्राल इंडिया रेडियो इस कापीराइट एक्ट को उठा ले तो बहत से गरीब लेखकों को यह फायदा हो जायेगा कि वे अपनी कृतियां दूसरी जगह बेच सकेंगे ग्रीर दूसरी जगह दे कर उनसे कुछ न कुछ आय कर सकेंगे।

SHRI K. D. MALAVIYA:

श्री के बी । माल बीय : गवर्न मेंट आफ इंडिया की ऐसी राय नहीं है, श्रीर कंट्रीज की भी यह राय नहीं है।

SHRIMATI SAVITRY NIGAM:

श्रीमती सावित्री निगम: ग्रभी मंत्री महोदय ने कहा कि कापीराइट ऐक्ट के बारे में हमारा हाथ नहीं है और वह। विदेशों से सम्बन्धित है। मैं उनसे निवेदन करूंगी कि यदि वास्तव में ऐसा है तो उनको अतिशीध बिना एक मिनट के विलम्ब के कापीराइट एक्ट में तुरन्त सुधार लाना चाहिये और ऐसा प्रबन्ध करना चाहिये कि

[Shrimati Savitry Nigam.] एक जांच बैठा कर यह मालम किया जाय कि किन लेखकों की पुस्तकों सस्ती कीमत पर खरीद ली गई हैं और जिन लेखकों की पुस्तकें सस्ती कीमत पर खरीद ली गई हैं उनको वह लौटा दी जायं। अगर ऐसा कर दिया जाय तो लाखों का भला हो सकता है। आप सबको विदित है कि किस प्रकार लेखकों की हीन दशा का लाभ उठा कर प्रकाशक उनका बरी तरह से एक्सप्लायटेशन (exploitation) कर रहे हैं। वे यह नहीं देखते कि उन की पुस्तकों कैसी हैं, उनके ग्रन्थ कैसे हैं बल्कि वे यह देखते हैं कि यह लेखक कितनी जरूरत में है ग्रीर जिस तरह एक मजदूर और असहाय दुकानदार अपनी कोई चीज जल्दी से जल्दी निकालने पर मजब्र होता है और जो खरीदार होता है बह उसकी बेबसी की दशा से फायदा उठाता है ठीक उसी तरह प्रकाशकों का खैया लेखकों के साथ है और प्रकाशक भी लेखकों की हीन दशा से उचित और अनुचित सब प्रकार के लाभ उठा रहे हैं। इसलिये, श्रीमन, मैं ग्रीर अधिक न कहंगी, सिर्फ इतना कह कर समाप्त करूंगी कि इन बातों पर ध्यान दे कर लेखकों, कवियों ग्रीर साहित्यिकों की शीघ्र से शीघ्र रक्षा की जाय। [For English translation, see Appen-

Commission on

dix IV, Annexure No. 146.1

SHRI C. G. MISRA (Madhya Pradesh):

श्री सी० जी० मिश्र (मध्य प्रदेश) : माननीय सभापति जी, इस प्रस्ताव में भ्रनेक विषय हैं ग्रौर महत्वपूर्ण विषयों का इस में समावेश है । अतः इतने थोडे समय में पुर्ण रूप से इस पर विचार करना संभव नहीं है। इसके साथ ही साथ में देखता हं कि यदि यह प्रस्ताव स्वीकार भी कर लिया जाय और शासन की खोर से इस प्रस्ताव के धनसार कार्यवाही करने का प्रयत्न किया जाय तो शासन को ग्रत्यन्त कठिनाइयों का सामना करना पडेगा। परन्तू प्रस्ताव का जो सिद्धांत है वह बहुत ही उत्तम है इसलिये में उसका पुर्ण समर्थन करता हं।

Indian Literature

प्रस्ताव का सम्बन्ध विशेषकर भाषाओं से है क्योंकि प्रस्ताव में यह लिखा हम्रा है कि हमारे साहित्य को अनेक भारतीय भाषाओं में उद्भुत करना चाहिये। इसके ग्रतिरिक्त प्रस्ताव में यह भी है कि हमारी जो क्लासिक्स (classics) हैं, प्राचीन साहित्य हैं, उसको अनेक भाषाओं में परिवर्धित करना चाहिये, इस विषय का सम्बन्ध उन तमाम भारतीय भाषाश्रों से है जिनमें कि अनेक प्रकार का साहित्य वर्तमान है।

जहां तक भाषा का सम्बन्ध है उसके लिये शासन की भोर से विधान के धनसार यह स्वीकार कर लिया गया है कि हिन्दी भाषा हमारे राष्ट्र की भाषा होनी चाहिये। जहां तक हिन्दी भाषा का राष्ट्रीय भाषा होने का प्रश्न है हमें यह देखना चाहिये कि हिन्दी भाषा की क्या दशा है । हिन्दी भाषा के सुधार के लिए क्या क्या प्रयत्न किस किस दिशा में हो सकते हैं, यह बात हमें देखनी और विचारनी है। हमें हिन्दी भाषा की प्रगति के लिए नाना प्रकार के उपाय करने पडेंगे। हिन्दी भाषा का उद्गम संस्कृत भाषा में है ग्रीर संस्कृत भाषा का उदगम वैदिक भाषा में है। यदि हमें हिन्दी भाषा की अच्छी तरह से उन्नति करनी है तो यह नितान्त ग्रावश्यक हो जाता है कि संस्कृत भाषा की सहायता ली जाय । यही नहीं, हमें वैदिक भाषा की भी सहायता लेनी पड़ेगी। वैदिक भाषा में ग्रौर जो प्रचलित भाषा है उनमें कुछ भेद है लेकिन जितनी भी भाषायें हैं उनका ग्राधार वैदिक भाषा में ही मिलेगा। कई

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ग्राज हम भारतवर्ष को कई समुदायों में बंटा हुआ देखते हैं। यदि हम अपने प्राचीन इतिहास को देखें तो हमको यह प्रतीत इोगा कि हम पहिले एक ही जाति केथे। कुछ हजार वर्षों के बाद हम धार्मिक ग्रौर राजनीतिक कारणों से भिन्न भिन्न हो गये। उस समय जातियों की कल्पना इस रूप में नहीं थी जैसे ग्राज हम ब्राह्मण, क्षत्रियों इत्यादि के रूप में देख रहे हैं। उस समय लोग भिन्न भिन्न तरह के कार्य करते थे और भिन्न-भिन्न नाम से कहलाये जाते थे। उस समय के बाद से समाज के ग्रह तरह के परिवर्तन होते चले आये हैं। इस परिवर्तन का कारण अवश्य ही धार्मिक और राजनैतिक रहा होगा।

ग्राज जब हम हिन्दी भाषा को देखते हैं तो हमें यह मालम होता है कि इसका घनिष्ठ सम्बन्ध संस्कृत भाषा से अवश्य रहा है श्रौर मुख्यत: उससे ही इसकी उत्पत्ति हुई है। श्राज हिन्दी भाषा में श्रनेक विषयों के लिये जैसे रेल, कानुन, विज्ञान, इत्यादि विषयों का साहित्य हमको हिन्दी में वम मिलता है इसलिए उसको अपूर्ण समझा जा रहा है। हम यहां पर यह भूल जाते हैं कि इन सब चीजों का साहित्य हमको संस्कृत भाषा में मिल सकता है ग्रीर हम उसको ग्रासानी के साथ हिन्दी भाषा में ग्रहण कर सकते हैं। कोई भाषा अपने ग्राप नहीं बनती है, उसको जब बनाया तथा प्रकट किया जाता है तब ही वह उन्नति कर सकती है। आज देश के अन्दर

नाना प्रकार की भाषायें प्रचलित हैं, वे स्वयं ही नहीं बनीं बल्कि उनको गया और उनका प्रचार किया गया। जब हम हिन्दी को राष्ट्रभाषा स्वीकार करते हैं तो हमारे लिए यह भ्रावश्यक हो जाता है कि हम उसका हर तरह से विकास करें जिससे कि वह शीघ्रता से उन्नति कर सके। हम आज यह देखते हैं कि जो ग्रहिन्दी लोग हैं, या जिन का हिन्दी का ज्ञान बहुत कम है, वे लोग तरह तरह के ग्राक्षेप करते हैं ग्रीर कहते हैं कि ग्राजकल जो हिन्दी है वह बहुत ही कठिन है। हमारे डाक्टर रघवीर जी ने जो हिन्दी की शब्दावली बनाई है उस पर तरह तरह के ग्राक्षेप किये जाते हैं।

अब प्रश्न यह है कि जब हिन्दी हमने राष्ट्रभाषा मान ली है तो हमें यह विचारना चाहिये कि हिन्दी को किस तरह से समृद्ध बनाया जा सकता है, उसकी रचना करने में किन किन बातों का विशेष ध्यान रखना चाहिये। ग्रगर हमें सच्चे ग्रर्थ में हिन्दी की शब्दावली बनानी है तो हमें संस्कृत भाषा के ग्रनेक शब्दों को लेना पड़ेगा, इसके बिना हमारा कार्य नहीं चल सकता है ग्रौर न कोई दसरा उपाय ही है। आज जो हम थोड़ा बहुत हिन्दी का विकास देख रहे हैं उससे तो हमारा कार्य नहीं चल सकता है । इसमें हमको अवश्य कठिनाई मालूम पहेगी मगर यह कठिनाई ऐसी नहीं है जिसको हम दूर न कर सकते हों। हिन्दी के विकास के लिए यह ग्रावश्यक है कि हम उसका शा/स्त्रीय ग्राधार बनायें। डाक्टर रुप्रजीर ने जो कोष बनाया है उसका मैंने कुँछ ग्रन्थयन किया है। श्राजकल जो लोग साधारण हिन्दी जानते हैं, जिनका हिन्दी का ज्ञान कम है उनको ग्रवश्य इस तरह की शब्दावली से कैठिनाई माल्म पडती होगी। जिन लोगों को संस्कृत का ज्ञान है ग्रीर जो हिन्दी का ग्रच्छा ज्ञान रखते हैं उनको वह शब्दावली बहुत अच्छी प्रतीत

[Shri C. G. Misra.]

होगी। इसके साथ ही साथ हमको यह भी देखना है कि हमारा सम्बन्ध प्राचीन साहित्य से कितना है और कितना होना चाहिये। हमारी हिन्दी भाषा में कई विषय हैं। हमें यह सोचना होगा कि किस विषय के साहित्य की प्रगति की जानी चाहिये। हमारे पास नाना प्रकार के साहित्य हैं। अगर सरकार इस प्रस्ताव को स्वीकार करती है तो उसको इस पर बहुत रुपया व्यय करना होगा और अनेक योग्य व्यक्तियों की सहायता लेनी होगी। भिन्न भिन्न विषयों का जहां तक सम्बन्ध है उन के विषय में यही उचित होगा कि हम अन्य भाषाओं के साहित्य को दूसरी भाषाओं में उत्पन्न करें, तो हम को सफलता मिलेगी।

Commission on

हम सब लोग महात्मा गांधी जी के सिद्धान्तों को मानते हैं। उन का मुल सिद्धान्त (spiritualism) ग्रध्यात्मवाद वह ग्रध्यास्मिकता (spiri-निर्भर है। tualism) है। बहुत से अंग्रेजी के विद्वान इसका अक्सर मजाक किया करते हैं। यह बात ठीक है कि स्प्रिच्यलिस्म के विषय को ऐसे लोगों ने अपना लिया जो कि उसके नाम पर नाना प्रकार से व्यापार करते हैं। परन्तु महात्मा गांधी जी ने उसको उपयोगी तथा व्यावहारिक रूप में हमारे सामने रखा था। महात्मा गांधी जी ने कहा था कि जब तक पाइचातीय देश ग्रध्यात्मवाद (spiritualism के सिद्धान्त को नहीं श्रपनाते तब तक जनता का हित नहीं हो सकता है। अब हमें यह देखना है कि ग्रध्यात्मवाद (spiritualism) के बारे में साहित्य कहां मिलेगा। ब्रापको यह मालुम होगा कि अध्यात्मवाद (spiritualism) का जो शुद्ध रूप है वह केवल संस्कृत भाषा में ही है और किसी भाषा में नहीं है । यदि हमें माहत्मा गांधी जी के सिद्धान्त का प्रचार करना है तो उनके सिद्धान्त के अनुसार ही करना चाहिये, चाहे वह राज-नीतिक क्षेत्र में हो या और किसी क्षेत्र में । हमें उनके सिद्धान्त को प्राथमिकता देनी होगी। इसलिये संस्कृत भाषा को ही ग्राधार मान कर हमें कार्य करना होगा। में जानता हूं कि कुछ महाशय यह कहते हैं कि संस्कृत (dead language)

Sanskrit may be

a dead language for them; but they are also dead for the Sanskrit language). ^ffr

dead language

कहते हैं वे खुद मृतप्राय हो चुके हैं। आज हम देखते हैं कि संसार में कितनी ही भाषायें जन्मीं और मृत हुईं परन्तु संस्कृत भाषा ही एक ऐसी भाषा है जो अभी तक जीवित है और हमारे साहित्य में अभी तक वर्तमान है।

कहने का सारांश यह है कि अगर हमें हिन्दी भाषा की उन्नति करनी है तो हमें संस्कृत भाषा को ध्यान में रखना होगा और उसकी भी उन्नति करनी होगी। यह बात में मानता हूं कि जब हम हिन्दी भाषा की उन्नति की बात सोचते हैं तो हमें प्रान्तीय भाषाओं की उन्नति का स्थाल रखना होगा। में यह चाहता हूं कि हिन्दी भाषा के साथ हमारी प्रान्तीय भाषायें भी उन्नति करें। मगर हमें संस्कृत भाषा को ही आधार मान कर सब भाषाओं की उन्नति करनी होगी।

मेरा सम्बन्ध वेद से बहुत रहा है और में बार बार उसका उदाहरण इसलिए देता हूं कि जो गलत धारणा वेदों के प्रति लोगों में हों गई है वह ठीक नहीं है । इस तरह की बात सोचना एक भारी गलती होगी। वेदों के बारे में लोगों ने अलग अलग अर्थ लगाये हैं और उनमें वेदों के लिये एक तरह की उदा-सीनता आ गई है। मेरी प्रार्थना यह है कि जहां तक भाषा का सम्बन्ध है आपको हिन्दी। भाषा का संस्कृत को श्राधार मान कर विकास करना पड़ेगा, तब ही हम उसकी उन्नति कर सकते हैं। हमको यहां पर संस्कृत भाषा का ही सहारा लेना होगा जिसका साहित्य का भंडार बहुत ही गहरा है। श्रगर हमने इस तरह से नहीं किया तो हम अपनी राष्ट्र-भाषा की उन्नति करने में सफल नहो सकेंगे।

कुछ अंग्रेजी विद्वानों ने अंग्रेजी भाषा के द्वारा संस्कृत साहित्य का ज्ञान प्राप्त किया है। उनके विचार तो बहुत ही विचित्र हैं। वे लोग अपने स्वतंत्र धार्मिक विचारों तथा अपने आदशों के कारण हमारे वेद, शास्त्र के प्राचीन ग्रन्थों को नास्त्रिक वाद या mythology के ग्रन्थ कहते हैं। यही कारण है कि आज वेदों के प्रति लोगों में एक गलत धारणा पैदा हो गई है।

अन्त में मेरी सरकार से यह प्रार्थना है कि इस विषय के बारे में सब लोगों का सहयोग प्राप्त करना चाहिये और हिन्दी का विकास वैज्ञानिक अधार पर करना चाहिये।

[For English translation, *see* Appendix IV, Annexure No. 147.]

Shri H. P. SAKSENA (Uttar Pradesh): Mr. Chairman I rise to support wholeheartedly the Resolution placed before us on the 26th February last by my honourable and dear friend Shri K. Rama Rao.

(MR. DEPUTY CHAIRMAN in the Chair.)

When this Resolution was discussed last, I found myself in the happy company of such eminent and literary giants as Shri Benarsi Das Chaturvedi, Shri Ramdhari Singh Dinkar and last but in no way the least, Shri Kaka Kalelkar. All of them, while supporting the Resolution, expressed their disagreement with the idea of literary men seeking any sort of monetary assistance from the Government, and with that view of the problem I was and I am in entire agreement. To my

I mind, a man of literature, or for thai I matter, a lover of literature, when he! seeks money for the product of his brain, that production itself becomes of a lower degree. The pleasure of brain work, the study of literature, lies in the work itself. It is incapable of being converted into coins. Ved Vyas never asked for any money for his great work. Valmiki wrote wrTat he thought his duty to write. No literary man has ever asked for money as the I price of his production. My hon. friend Shri Rama Rao who is unfortunately not here at this time travelled all the way from Vikramaditya to Bhoj, from Macaulay to Jefferson, from Roosevelt i to Gen. Franco, from Confucius to Firdausi and all that. But what he concluded from his long and varied I journey was that men of literature of I the present day should be assisted by Government. With this aspect of the Resolution, I beg to submit, I am not in agreement. Of course, he offered a very distasteful suggestion, he made a very disdainful remark—that Sanskrit! was a dead language. But to that remark, my hon. friend over there—Shri Misra has given a suitable reply and therefore I will not touch it. Sir, my hon. friend Moulana Faruqi, who too is not here, spoke of Barni—a very learned man who wrote much about India and its old and ancient glory. I Had Moulana Faruqi been here I would! have reminded him that India was glorious not only in literature, but also in spiritualism. There was a very famous and noble gentleman known by the name of Moulana Rumi who spoke about

अज बनारस न क्रिम माबदे आम अस्त ई जा हर बिरहमन बचैए लख्यनो राम अस्त ई जा

He had adopted Banaras as his residence and he said that he would not even think of leaving Banaras and taking his abode elsewhere, because Banaras was the centre of pilgrimage for the entire world and for the entire humanity; and he looked upon each and every Brahmin—by Brahmin he certainly meant intellectual people men of god-like habits, manly people,—

[Shri H. P. Saksena.] he considered everyone of them as descended from Ram and Laksb.mau.

So, that shows the greatness in which India was held during those days, but then, Sir, comparing it to our present day condition, we are not to go and get satisfied by our ancient glories. We have to recover that lost treasure and we have to rebuild India in conformity with the present day requirements.

Sir. talking of old literature, can any country produce a work equivalent to our Panch Tantra in Ave parts in. which the entire realm of politics is discussed as a dialogue between animals. I invite you, Sir, to imagine the idea behind the way of teaching politics to the common people. What a new and novel way of doing it! Then, Sir, we have Hitopadesha, a masterpiece.

In this Resolution, Government is requested to appoint, a Commission. I have got such a bitter taste of these Commissions and Committees that I do not at all believe Commission whether this contemplated to be appointed would do any good for the cause that my hon. friend Mr. Rama Rao advocates.

If there be one individual at the helm of affairs in the person of the Education Minister or the Deputy Education Minister who has got any idea of • literature, any love for literature, who wants this country to be great so far as literature is concerned, the men of literaturein that case will not have to seek the assistance of the Government and will not have to make a request to the Government to appoint a Commission, but the Government spokesmen will come themselves to those literary men in order to seek their assistance in rehabilitatin?; and re-stabilising our literature. This is how I look at the problem and I hope and pray that the present Ministers in charge of Education will think more of India than of Asia. After all. India is to be rehabilitated first before we think of Asian countries and Arab

Indian Literature League and cultures of other countries surrounding India.

Sir, one great subject that should engage our constant attention is the care of our morals. We should not lose sight of the moral standard of the common man. If our morals are raised, everything will be good but if we go down and down in our morals as we are unfortunately at present, I do not see a bright future for the country. If Government begins to give monetary assistance to literary men for producing good literature, I am afraid there will be a blackmarket established in that field also and literary men will, instead of producing good literature, compete and adopt all sorts of undesirable methods to get their books or other productions accepted by the Government. And this is happening in the matter of text books of schools even today. Being a humble author, a poet and a journalist, I see what privations those who depend for their livelihood upon their own brain work have to undergo. There are occasions for men of literature, poets, authors and journalists, when they have to depend upon the charity of friends for their daily living but all that is immeasurable joy compared to loss of dignity that one has to suffer when one seeks monetary assistance. Tulsi Das was a poor poet and vet under very adverse circumstances during the time when India had lost its sovereignty, he composed an immortal poem which is the pride of India even today.

This Resolution, Sir, will, in my opinion, bring some awakening to the responsible Government. It will open their eyes to see in what deplorable manner they are neglecting one of their most important duties. If it serves even that little purpose, I shall be satisfied. Sir, good literature carv not be had for the asking. The least that the Government can do is to seek out men who are fond of literature; I they will not come to them of their I own accord—they will have to be sought after and, in that way, all the country over, they have got to select and pick up men who are fond of

literature, literature of all languages in which this country abounds. There are literary giants even today but they do not apply for assistance.

With these remarks, Sir, I support the Resolution.

SHRI T. R. DEOGIRIKAR (Bombay): Sir, though I appreciate very much the spirit of the Resolution, I have serious doubts about its implementation. I should like to know from the Mover of the Resolution whether he wants more literature to be produced or whether he wants the Government to help the authors who produce literature. If are to encyclopaedias be compiled Government aid is necessary. If big works under joint authorships, are undertaken, Government must come forward to help them.

SHRI RAMA RAO (Madras): I did not exclude encyclopaedias.

SHRI T. R. DEOGIRIKAR: If, on the other hand, we want to help the authors, we must define authors and books also. John Ruskin in "Sesame and Lillies" has classified books into three kinds. He says there are the books of the hour, there are the books of the day and there are the books for all times. Books of the hour are sold before ten o'clock in the morning and I do not think the Mover of the Resolution has that class of books before him. Then we come to the second category, books of the day. These books are in abundance in our country at all places and in all languages. Many of these books die before the death of the authors. The baser elements in mankind are enkindled by some of the authors in these books and they deserve an early death. This class of writer has got commercial tendency in him and he knows his job very well. Now, we come to the third category, books for all times, that is a permanent literature. Authors in this category have got something to give to the people, They want to tell us what is Satya, what is Siva and what is Sundara. In our excitement of daily life we forget the basic principles of life itself and run adrift. These sages of learning try to bring us to our own,

give moral tone to our life and try to mould our cnaracter. But it is going to be very difficult to find out this class of authors. They are the worshippers of the Goddess of Learnring and not the Goddess of Wealth. 'Sri' and 'Saraswati' that is, 'wealth' and 'learning' have got naturally different abodes. A man of learning is proud and would rather die in poverty than go to any person for help.

को देहीति वदेत् स्व दग्ध जठरस्योर्थ मनस्वी पुमान

"Which self-respecting man will say, 'Give me for this accursed belly". This is the attitude of this class of writers. They do not care for the patronage of kings.

त्वय-प्यास्थान चेत् मयि तव सुतरामेष राजन् गतोऽस्मि ।

"Oh, King, if you have no regard for me, the less I have for you. Here I go." That is the philosophy of these authors. They are inwardly happy with their light and learning. They are outspoken, they are careless and they are fearless. The author would never -go after Lakshmi whom he considers as fickle. Though thesa sages of learning are not after wealth it is our duty to supply them with wealth. But the main difficulty is the problem of finding such authors. Dante wrote 'Divine Comedy' vith the blood of his life, says Carlyle. There are very few fortunate authors who have achieved both Sri and Kirti during their lifetime. Many such authors achieve success after their death. But if we are fortunate to know them it is the duty not only of the Government but of the society as well to go towards them and help them.

The suggestion made in the Resolution of appointing an Enquiry Committee seems to me futile. Do the Government not know what is needed in the country? Is an Enquiry Committee necessary for this purpose? Also the matters suggested in the Resolution for enquiry are not clear. Take the

[Shri T. R. Deogirikar.J

first item for instance. Is it intended that an author should not only write books but publish them and sell them? What does the poor author know about publication and sale of books? Is he lo open a book-shop and also a publication department? Is he to undertake this publication business of which he knows practically nothing. If you want to kill a budding author it is better to make him a publisher and a salesman too. Unless you have a variety of books and a large capital you cannot have a publication department, much less a book-shop. I know many renowned authors wno are exploited by the publishers. But if an author gets 10 to 15 per cent, royalty on the cost price of the books he must be considered very fortunate. About 40 per cent, of the total cost is taken up in printing, in paper, in binding and in get up. No bookseller will touch a book of general interest unless he is given 20 to 25 per cent, commission, and the remaining 20 to 25 Der cent. is left to publisher who runs a risk of taking over the publication of the book and who has got to wait for a number of years for the sale of it. Let us therefore not helD the author with the object of enabling him to publish and sell his books.

Then there is another item No. 8 wherein it is stated "Nationalisation of production of text books from the lowest to the highest classes of schools, colleges and universities". The object is a most laudable one. But I am doubtful whether it will be successful. It is after all for the State Governments to standardise textbooks. The Bombay Government for instance has got standard text-books for The primary schools but they have not taken on hand other text-books on other sulv jects. For instance there are no textbooks for arithmetic, history, geography and the other subjects. I personally think that it is not possible for the Government to do so. Apart from the business side they have very few Presses at their command and it will be difficult for them to have standard text-books unless thev invest large

I amounts in the printing business. Before standardising text-books we must ask ourselves whether we have got a. standard language. It is said that ¹ language changes every ten miles. So are we going to standardise language? I Then there is another problem. The I capacity of the urban boys and the. rural boys is different. So all these | factors will have to be taken into consideration before laying down certain, programmes for action. I put a simple question. We have not been able ti> nationalise our dress and every now and then we are told 'nationalise this, nationalise that'. It is very difficult to adopt simple things. We may be able to pass Hindu Code Bills ten times but it will not be possible for us to nationalise our dress. So before accepting, item No. 8 we will have to give consideration to these factors. I would* request the mover of the Resolution; not to press it to vote because I consider it humiliating to place thesethings before the Government. It is their duty and they must do it.

AN HON. MEMBER: They won't do:.

SHRI T. R. DEOGIRIKAR: It is not our fault. What else can we do?

I would request the Government to» take all the suggestions into consideration, suggestions made on the floor of the House on tire previous two day» and the suggestions that are being; made today. I should like to offer few suggestions on the subject. Financial aid given at the commencement of work enslaves the author. But if it is given after the completion of the work it ennobles him who takes and him. who gives. Therefore I am going to suggest that our Government should give ten prizes of Rs. 10,000 each. Other nations have adopted it. These prizes should be given not for individual works but for general authorship and on subjects such as philosophy, literature, scientific research, politics, economics, medical research, history, sociology, and agricultural and technical research. Rs. 10,000 will appear to be a very big sum but just consider the' winners of cross-word puzzle prizes^

They are given one lakh of rupees and Rs. 50,000. Those who have become successful in these crossword puzzles have become brainy fellows in this land of ours and nobody is paying any attention to them. Therefore I say that ten prizes of Rs. 10,000 each are not very prohibitive. This suggestion should at once be taken up by Government.

Commission on

Then there is another suggestion. Government should purchase at least 100 copies each of the selected books in all languages and should present them to libraries, to universities and colleges. That will greatly help the dying authors. My third suggestion is this. If a foreigner comes lo this country and if he asks us: "where is your national central library?", what are we to say to him? We tell him that we have undertaken a Five Year Plan costing about Rs. 2.069 rrores; we tell him that we have got 55 Community Projects; we also tell him that v/e have opened 11 laboratories, but if he were to ask: "where is your national library?", what answer can we give? We have to admit that we are fighting for priorities and unfortunately, learning has not that priority in the present set-up of our country. We are learning because we want to earn. Learning for learning has become a slogan of the dead past. So I would request the Finance Minister and the Minister for Education as well to exert all their influence and raise the amount of Rs. 2,069 crores by one crore, and make it Rs. 2,070 crores, and have one national central library in this country as early as possible.

MR. DEPUTY CHAIRMAN: We have one in Calcutta. Perhaps *be hon. Member does not know.

SHRI T. R. DEOGIRIKAR: But my conception of library is different from yours, Sir. I am dreaming that we should have a big building in the centre of which the mother of languages—Sanskrit literature should be kept, and there should be 14 buildings. where the literature of all ine recognised languages should have a place. Each language which we have recognised should have a different block. But English should not be excluded,, nor the foreign languages. If we have such a library, it will be a glory to our country and it will also help the authors and the general reading public. So if this one item is taken up by the Government and a national central library is established, I think the future generations will bless them find they will not say that India is being made a nation of shopkeepers and agriculturists and peasants. If we want to-get away from this blame of the future generation, I would pray Government to have this national central library as early as possible.

Then, I have one or two more suggestions to make. The Bombay Government has undertaken publication of old books. They have brought out the works of Tuka Ram and have priced it at Rs. 5. It consists of three volumes. I would request Government to undertake such works if they possibly can. And my last suggestion is, and I am talking about the Bombay Government of the British days. As soon as the British Government settled in this country, they did two or three things. The old Sanskrit works were revived; District Gazeteers were published; and • though I cannot say for the whole country, but as far as Bombay is concerned, they brought out dictionaries -which are standard even today.

SHRI K. S. HEGDE: Also in Madras-..

SHRI T. R. DEOGIRIKAR: So I would request the Government to recast these old dictionaries and bring . them up to date and to have District Gazeteers if possible. I tell you there is nothing but praise for these works which were done previously by the British Government. So we should recast them and bring them up to date.. These are some of the suggestions which I want to make. At least my suggestion about dictionaries and District Gazeteers should be taken up at once by Government. Sir, I support the resolution.

SHRI KISHEN CHAND (Hyderabad): Mr. Deputy Chairman, Sir, while I am?

[Shri Kishen Chand.] in full sympathy with the idea underlying this Resolution and fully support that authors in various languages should be given every help to enrich our literature, I beg to submit that any type of Government help, any support financial or otherwise by Government, is not going to develop the literature of this country. I submit, Sir, that there are certain fundamental and basic factors which are retarding the progress of these languages in our country and unless and until we set right those fundamental defects in our social, educational and pol'tical life of the country, no amount of Government help, no amount of 1 Government subsidy, nor the appointment of a Commission is going to prop up these languages which, in spite of their rich heritage, are decaying at present.

In my opinion, the main problem is first of all the standardisation of our languages and their separation from the dialects. Though we recognise only 14 principal languages in our country, there are hundreds of dialects and I sometimes wonder that instead of reviving these principal languages, there is a harmful tendency of reviving the dialects. Hindi is the principal language of this country and yet instead of supporting Hindi efforts are ma le to revive some dialects in Eastern U.P. or Western Bihar or even in the Punjab, which are doing a great harm to the national language of India.

So I come to my three principal suggestions which are very essential for reviving these languages. You cannot keep any language going until there is a demand for its literature. And whfit is the demand for literature in the country in these languages? These languages are not prescribed in the universities or in High Schools es compulsory subjects. They are in most universities just optional subjects. 95 per cent, of the students do not take these languages as compulsory subjects. In the Government offices, the local languages are not used except -^t the village level for the keeping

of village records. In common social talk, in cinemas, in libraries, due position is not given to these languages. How is it possible to encourage these languages and promote their literature? A haphazard solution is not right and will not really lead to any results and I would suggest certain concrete things.

If we really want these languages to flourish, we should first of all see what is the position of these languages from the point of view of their distribution? We have got about four or five principal languages in the South-Tamil, Telugu, Malayalam. Kannada and Marathi. These five languages are spoken in the South which has a population of 12 crores and which consists of the Madras Bombay Presidency, the Presidency, Hyderabad, Mysore, Tra-vancore and Cochin. The population of these areas is nearly 12 crores and these five languages are spoken there. Then there is West Bengal and Orissa with a population of nearly four crores and two principal languages—Bengali and Oriva. And then we are left with about 20 crores of our population speaking principally Hindi and many variations of this language, for instance, Punjabi, Rajasthani, Maithili and so many other dialects; but the principal and main language spoken by these 20 crores is Hindi. This is the linguistic distribution of our population. I really admire the national spirit of the people in the South that they very gladly accepted Hindi as the national language of our country. It was a great sacrifice on their part and we should welcome it. and we should keep that in view when we enforce the claim of Hindi on the entire population of this country. It should not be a question of forcing the language. I find several hon. Members here trying to force the Hindi language on others who do not understand it, by speaking in that language and ignoring the sentiment of those who cannot understand it. Instead of doing that, we should really create such a big literature in Hindi and enrich that language in such different ways that out of sheer desire, those whose mother tongue is

not Hindi, may start learning it. Let the compulsion come from their own voluntary desire and not from Government level, and not by the help of the Constitution, because that type of compulsion is not going to help Hindi or its propagation. On the contrary, many people are going to oppose it and thereby retard it from spreading.

Everybody cannot be a linguist, and we should so redistribute our social life and our political life that any individual person is not required to learn a large number of languages. We lightly say, "Oh, people in E.irope learn several languages. What is the harm if any countryman of ours learns English, Hindi, and three or four regional languages like Tamil, Tr-lugu, Malayalam?", and so on and so forth, and add Sanskrit on top of it. As if it is very easy for every one to learn six languages!

Therefore, Sir, we should first of all insist that our countrymen are exr pected to learn only three languages at the utmost, and these three languages should be Hindi, which is the Rashtra Bhasha, English, which is the international language, and only one local language which should be the mother tongue. If we restrict it to these three languages it will be possible to encourage and continue the teaching of these languages right up to the highest level.

Sir, this question is immediately connected up with the question of linguistic provinces. It is unfortunate that in such a simple resolution that question comes in, because in a multilingual State you have many regional languages, and if every individual were to learn all the regional languages, he would have learnt so many regional languages that he would have no time for Hindi and English. So. naturally, first of all, we have to make uni-lingual States in this country. Secondly, the court language of that uni-lingual State must be the regional language. Thirdly, in the educational system we have to so adjust it that all school education is imparted in the

regional language, that the regional language is taught as a literary subject up to the schoolleaving stage. If we insist on that, we shall have created a market for the literature of our country. When we have taught these languages as compulsory subjects, it means people will continue to read them and there will be a demand for their literature. At the university stage also, I would like a division of the university education into two parts: education up to B.A. degree and postgraduate education. I would like that the graduate education should be carried on through the medium of the regional language alone. The postgraduate education may be through the medium of Hindi or English. But the teaching up to B.A. degree must be in the regional language.

Sir, there is another big handicap

to the growth of these languages, and that is the script. The sound of alphabet is exactly alike: there is absolutely no difference. When we come to the script, there is a vast difference. Every language has its own script. The actual learning of the alphabet may not take more than a few days, but if one wants to do fast reading, it riay take even two years' time to master the script of any language. Therefore, if we are really sincere in our desire • for the growth of our languages in this vast country, there is only one way, and that is a common script. I do not know what that script will be. The Constitution prescribes the Deva-nagari script. But any script which is commonly agreed vipon by all the principal languages of the country srrould be imposed. Until we agree upon that script—be it the Devanagari script or the Latin script or a mixture or a re*-vised script-it will not be possible to create a love of literature. If we adopt one scr'Dt at least the whole rrobiem of linotype machine or monotype machine or typewriting machine or shorthand will be solved and we can I imagine the amount of saving that it will lead to. With only one script we will be able to print all the literature at the most economical price. When the script is the same, and the source

[Shri Kishen Chand.] of all these languages that is Sanskrit Is the same, it will be far easier for our countrymen to learn various regional languages and help all the literatures in their development.

In conclusion, I support the spirit of this Resolution, but I submit that until and unless these fundamental defects are removed, no kind of Gov-■ ernment help will assist in solving the problem.

SHRI KANHAIYALAL D. VAIDYA (Madhya Bharat):

श्री कन्ह्रैयालान डी० वैद्य (मध्य भारत): उपाध्यक्ष महोदय, जो प्रस्ताव हमारे सामने है उस पर भिन्न भिन्न दिष्टकोण से विचार प्रकट किये गये हैं। इस प्रस्ताव की जो भावना है उसका बहुत से माननीय सदस्यों ने समर्थन किया है किन्तू जहां हम सरकार से इस बात की ग्राशा करते हैं कि वह हमारे लिये कुछ कर दे वहां मैं तो यह समझता हं कि हमें अभी वह काम पूरा करना है जिससे कि इस देश में एक वैलफेयर (welfare) राज्य की स्थापना का स्वप्न पूरा कर सकें। में संक्षेप में यह बताना चाहंगा कि इस देश ्की संस्कृति पर, सम्यता पर, स्वाधीनता पर ^क और भाषा पर जो विदेशी द्याक्रमण हये - और जिससे यह देश गुलाम हम्रा उसके कारण हमने बहुत कुछ खोया ग्रीर उसे फिर से प्राप्त करने की ग्राज ग्रावश्यकता है। यदि पि अने विदेशी शासनों में किसी ने देश को जीवन दिया, देश को स्वतंत्रता की ग्रोर छे जा कर उसे प्राप्त करने की स्रोर सागे बढाया तो वे हमारे कवि हैं, लेखक हैं, पत्रकार हैं, जिन्होंने उच्च भादर्श ग्रीर उच्च भावना को ले कर अपनी कृतियों को लिखा और जिसके बल पर इस देश के अन्दर एक नया जीवन और एक नई जागति पैदा हुई और ्**हम** गुलामी से पीछा छडा सके। यह ठीक है कराजनैतिक कान्ति हुई और हमें राज- नैतिक स्वतन्त्रता मिली ग्रीर वह स्वतंत्रता उन तमाम ज्ञात ग्रीर ग्रज्ञात लोगों के बलिदान पर निर्भर है जिन्होंने कि उस साधना म अपने को खपा दिया। यहां इस देश में एक साम्राज्यवादी व्यवस्था रही, एक पुंजीवादी शोषण की व्यवस्था रही, उसके अन्तर्गत जितने काम हये, जितनी व्यवस्थायें यहां चलीं वे सब व्यापार की ग्रीर शोषण की व्यवस्थायें बन गई। यहां तक कि जो ज्ञान का कार्य हमारे कवियों ने, लेखकों ने और पत्रकारों ने किये वह भी शोषण की वंस्तू बन गई। जिन लोगों ने अपने जीवन को उच्च आदशौँ के लिये खपाया वे बुरी दशा में रहे; गरीबी में रहे ग्रौर बहुत से लोग ग्रकाल मृत्य के, क्षय के, शिकार हो कर मर गये। ग्राज भी देश में, ग्रीर मैं तो कहंगा कि इस सदन में भी, बहत से ऐसे लोग हैं जिन्होंने श्रपनी लेखनी द्वारा देश को बहुत प्रेरणा दी परन्तु उनकी बहुत ही बुरी हालत है। जैसे कि राष्ट्रकवि मैथिलीशरण जी गुप्त यहां बैठते हैं, उनकी क्या दशा है, उनके परिवार की क्या दशा है श्रौर उन्हों ने किस तरह से पंजीवादी प्रकाशकों के शोषण से बचने के लिये अपनी महान् कृतियों को स्वयं छपाने की चेष्टा की, यह सबको विदित है। इस देश को महात्मा जी ने भी बहत कुछ दिया परन्तु यदि वह भी "नवजीवन टस्ट" बना कर न छोड़ जाते तो फिर उनका ज्ञान और उनकी पुस्तकें भी व्यापार की एक वस्तु बन जातीं। तो यहां तो सारी वस्तूयें एक व्यापार की ही चीज बनी हुई हैं ग्रीर यदि कोई व्यक्ति साधना करके संसार के कल्याण के लिये कुछ करता है तो शोषण-वादी लोग और पुजीवादी लोग उससे व्यापार करके लाभ उठाने लगते हैं। हमें श्रभी इस देश में एक ऐसी कान्ति को लाना है जिसके द्वारा हम इस शोषण का अन्त कर सकें ग्रीर ग्राधिक ग्रीर सामाजिक कान्ति को पूरा कर सकें। जिस ज उ या बनियाद

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के ऊपर स्वतंत्रता कायम हुई, जिन लोगों की कुर्बानियों के बल पर राजनैतिक कान्ति हो कर यह स्वराज्य कायम हुआ, उन पत्रकारों, कवियों और लेखकों जिनकी कृतियों ने इस देश के करोड़ों लोगों में जीवन फुंका और स्वतन्त्रता के लिये लोगों को आगे बढ़ाया उनको में आशा करता हुं कि यह शासन नहीं भुलायेगा ग्रौर मेरा तो कहना है कि यदि उनको भुलाया गया तो इस देश की स्वतन्त्रता आगे बढ़ नहीं सकती, वह स्थाई नहीं रह सकती उनकी तो आगे की आर्थिक और सामाजिक कान्ति को लाने की विशेष ग्रावश्यकता है, उनके सहयोग के बिना वह आर्थिक और सामाजिक कान्ति ग्रा नहीं सकती । मैं तो इस बात को देख कर खश हं कि इस देश की सरकार इन भावनात्रों को जागृत ग्रौर जीवित रखने के लिये आगे कदम बढ़ा रही है। हमारे अस्तावक महाशय श्री रामाराव ने कालिदास, भोज ग्रौर विकमादित्य की चर्चा की थी। में स्वयं उस स्थान से ग्राता हं जहां उन महा-पुरुषों ने साधना की थी। वहां पहले एक। बड़ी मारी ऐसी युनिवर्सिटी थी सांदीपन ऋषि की, जहां संसार के लोग शिक्षण ग्रहण करते ये ग्रीर स्वयं भगवान् श्रीकृष्ण ने वहां शिक्षण लिया था। किन्तू ग्राज वहां युग का इतिहास चोलता है ग्रौर वह केवल हमें वहां की धुल अपीर मिट्टी से प्रेरणा लेने के लिये कुछ साधन जरूर देता है परन्तु आज वहां सिवाय उसके कुछ शेष नहीं रहा। हमारी इस गुलामी के अन्दर वह सब मिट गया है। किन्तु मुझे खुशी है इस राष्ट्र के जो कर्णधार हैं उन्होंने उस चीज को नहीं भुलाया है और यही प्रसन्नता की बात है ग्रौर उसी के कारण करोडों लोगों के दिलों में उत्साह पैदा हो रहा है और वह फिर से आशा कर रहे हैं कि वह सब सद्भावनायें जिनकी ग्राशा जनता सरकार से लगाये हुये हैं इस राष्ट्र कीसरकार द्वारा शीघ्र ही पूरी हो सकेगी।

ग्रापको यह मालम होगा कि पिछले दिनों में जब पंडित जवाहरलान जी उज्जैन भ्राये थे तो उन्होंने वहां के बारे में बोलते हये कहा था कि यह प्राचीन संस्कृति और शिक्षण का महान केन्द्र रहा है और मैं चाहता हं कि मेरी राष्ट्रीय सरकार फिर से इसको संस्कृति श्रीर शिक्षण का एक महान केन्द्र बनावे ग्रीर उस दिशा की ग्रोर मेरी सरकार ग्रीर मध्यभारत की सरकार पूरी तरह से मदद करे। तो में अनुभव करता हं कि हमारी सरकार इस दिशा में काफी सचेष्ट है। ग्रभी इस देश में ग्राधिक ग्रीर मानसिक स्वराज्य कायम नहीं हुआ है । अभी पुंजीवादी व्यवस्था चल रही है, अभी साम्राज्यवादी व्यवस्था चल रही है। अभी हम जनता की भलाई के लिये जो करोड़ों रुपये खर्च करने की बातें सोचते हैं ग्रीर जो सदन में बैठ कर मुझाव देते हैं वह यहां के यहीं रह जाते हैं। जो देश का उद्धार करने के बारे में कमेटियों की रिपोर्टें होती हैं वे सब टेबिलों पर ही पड़ी रह जाती हैं और जो फाइलें हैं वे ग्रल्मारियों की ही शोभा बढ़ाती हैं। यह इसलिये है कि हमारी जो शासन व्यवस्था है, हमारी जो मशीनरी है वह पहले सफेद हाथियों के हाथ में थी तो वह अब हमारे हिन्द्स्तानी हाथियों के बल पर चल रही है जिनका कि त्याग का कोई ब्रादर्श नहीं है। जिस संस्कृति ब्रौर जिस ग्रादर्श को ले कर हम इस देश का निर्माण करने जा रहे हैं, जिस महापुरुष के नाम पर हम इस देश को आगे बढाना चाहते हैं ग्रौर ,जवाहरलाल जी जैसे ग्रादमी जो कि आज इन सरकारी नौकरों का जितना भी बचाव कर सकते हैं वह करते हैं, उनके जीवन से, उनकी भावनाग्रों से, उनके विचारों से, हमारे सरकारी नौकर लोग कोई प्रेरणा नहीं लेते हैं। वे तो धभी तक उसी श्रंग्रेजी साम्राज्यवाद के नको को दिमाग में रखे हैं और भ्उनकी अब भी वही भावनायें हैं। [Shri Kanhaiyalal D. Vaidya.]

में भ्राज इस मौके को लेकर उनसे निवेदन करूंगा कि वेसमय की गति को पहिचानें।

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हमें भ्रभी भी सामाजिक और ग्राधिक कान्ति लानी है और इस देश के अन्दर एक वर्गविहीन समाज की स्थापना करना है, एक ऐसी समाज व्यवस्था को कायम करना है जिसकी राष्ट्रपिता कल्पना किया करते थे श्रौर जिसके लिये जवाहरलाल जी श्राज स्वप्न देख रहे हैं। तो यदि यह सरकारी मशीनरी, यह लाल फीताशाही नहीं सुधरी तो देश का कल्याण नहीं। इसके ग्रतिरिक्त मझे यह कहना है कि जिन कवियों ने कवितायें करके अंग्रेजी साम्प्राज्यवाद की जड़ों को हिला दिया और जिन लेखकों ने और पत्र-कारों ने फांके किये परन्तु उनके गुलाम नहीं बने उनको सारी ताकत देश के निर्माण में श्रीर ऐसी क्रान्ति को लाने में लगा देना है जिससे कि देश की सामाजिक और आर्थिक कान्ति पूरी हो और देश के अन्दर ऐसे स्वराज्य की स्थापना हो जिसके अन्दर शोषण की व्यवस्था का ग्रन्त हो । क्योंकि ग्राप देखते हैं कि जितने भाइयों ने इस विषय पर वयान दिया उन्होंने जो कुछ बातें बताई उनसे यही मालम होता है कि इस ज्ञान के महान काम में भी ब्यापार है, ज्ञान के काम में भी शोषण है ग्रीर इस ज्ञान के कार्य में जो लगे हये हैं, जो लेखक हैं ग्रौर पत्रकार है वे भूखों मर रहे हैं, कौड़ी कौड़ी को महताज हो रहे हैं, उनके बच्चे और उनका परिवार क्षय की बीमारी के शिकार हो जाते हैं। मालिक लाखों रुपये कमाता है, करोड़ों की सम्पत्ति बनाता है परन्त् वे गरीब उसी प्रकार से इस देश की साधना में. गरीबों के उत्थान की साधना में ग्रपना जीवन समाप्त कर देते हैं। तो जो आज यह सारी स्थिति है उसके अन्दर में सरकार से अपेक्षा करूंगा कि उन लोगों के लिये जो कि ग्रपने

देश को आगे बढाने के लिये अपना जीवन होमते रहे, हो सकता है कि सरकार के लिये उनकी कीमत न हो परन्तु जनता के दिलों में उनकी कीमत है श्रीर हमेशा रहेगी क्योंकि उनकी साधना जिस दिशा में बढती गई है उस साधना को पूरा करने के लिये वह कृतसंकल्प रहे हैं भीर इस देश को सामा-जिक और आधिक कान्ति की ओर आगे बढाने के लिये विधान की जो भावनायें है उनको पुरा करने के लिये प्रयत्नशील रह कर तमाम शक्तियों का उपयोग कर, सरकार जिस शक्ति ग्रीर साधन से इस दिशा में जो कुछ कर सकती हो वह इन तमाम चर्चात्रों को ध्यान में रख कर करने का प्रयत्न करे जिससे कि इस दिशा के अन्दर सब शक्तियां काम करके, एक वर्गविहीन समाज की रचना में, एक वेलफेयर स्टेट की रचना में, जनराज्य को मजबूत बनाने में हम सब लोग मिल कर इस देश को आगे बढा सकें।

[For English translation, see Appendix IV, Annexure No. 148.]

SHKI S. MAHANTY (Orissa): Mr. Deputy Chairman, though I welcome the spirit of the Resolution, still I am not in perfect agreement with many of the provisions of that Resolution. Sir, it is a misfortune that after we got our political independence, when we expected an efflorescence in our national literature, a period of decay set in mostly in all provincial literatures. I myself am an author end I can speak with some amount of w.ihority so far as the Oriya language ond literature are concerned. Sir. after we obtained independence, not a single work of major importance has been published in that literature. The same thing holds good about the Bengal literature also. All those talented writers who flourished before the war, in the post-war period, most of them' have relapsed into inactivity or silence;

Sir, I do not believe that the State is the best patron to inspire authors to produce major works of importance, J would invite the attention of the House to the golden period of Sanskrit literature, the Gupta Period, and I •would also invite the attention of the House to the Golden Age of English literature, the Elizabethan Period, and :the Renaissance Period in Continental literature. If we analyse the guiding trends of those periods, what do we find? A spirit of revolt permeated the minds of those creative and powerful thinkers. So, a living literature cannot te brought into being by mere spoonfeeding by the State. On the other hand, there is a danger there in that it might lead to regimentation, and that
is my complaint against the present-day Soviet literature.

SHRI K. RAMA RAO: Nobody has suggested regimentation. I only want a commission of enquiry.

SHRI S. MAHANTY: When the State comes in and patronises the authors.....

SHRI K. RAMA RAO: The whole criticism on that side is wrong.

SHRI S. MAHANTYthere is every chance that the authors would be asked to Droduce so many pamphlets on the Biver Valley Projects or the Community Projects.

SHRI K. RAMA RAO: You suffer from suspicion.

SHRI S. MAHANTY: The hero of a drama or a novel would be an engineer as we find today in the Soviet literature, and we would not any more find those noble characteristics that we find in the heroes and heroines of our glorious Sanskrit classical literature.

Now, I am in perfect agreement with my hon. friend, Mr. Rama Rao, when he says that a Commission of Enquiry should be appointed to go into the present conditions of the various provincial literatures. I think it is long overdue. The present condition is due to the fact that nowadays authorship has been turned into a commercial

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pursuit. Writing a book has been equated to an industry like biscuit-making or breadmaking.

Another point has been raised in the course of this debate, and that is about Hindi. I do not know how the question of Hindi came in at all. Sir, I am a great admirer of that language. I am in perfect agreement with those who feel that Hindi should be the lingua franca of India. We often feel awkward in exchanging our thoughts in a language which is alien to us, but at the same time it should be borne in mind that, if we analyse the linguistic history of India, even in the days when Sanskrit was at its zenith, many of the edicts of the Emperors were inscribed in the regional languages. So, were the edicts of Ashoka. Buddha, the great preacher of Buddhism, preached his religion not in Sanskrit. He had to take recourse to the provin--cial dialects and literatures. And we find that even in the hey-day of Sanskrit literature so many languages like Magadhi. Sauraseni, Paisachi and a host of others were prevalent. If we turn our attention to Sanskrit drama, what do we find? Though Sanskrit is used for educated characters, for women and rustic characters, Prakrit is used. The Bharat Natya Satrain clearly laid down this rule of dialogue writing, which was followed by poets like Kalidas. Therefore, you cannot say that Hindi should be enriched at the cost of the other provincial languages.

SHRI N. S. CHAUHAN: It is quite wrong; nobody has said it.

SHRI S. MAHANTY: Yet how can you explain that while vast sums are being spent for patronising Hindi and Urdu, no other provincial literatures are getting any consideration? If you say that Hindi should be the *lingua franca* of India, I have no objection and it is all right if any amount of money is spent on it, but why Urdu? Urdu is only a provincial language.

SHRI N. S. CHAUHAN (Uttar Pradesh): Urdu is a style of Hindi.

SHRI C. G. MISRA (Madhya Pradesh): It is not a provincial language.

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SHRI S. MAHANTY: It has been accepted only as a regional language but still vast sums of money are being spent on patronising the Urdu language. It may be that some persons in authority have a fascination for Urdu, but at the same time they must remember that others also have their own fascinations for their mother tongues. So also, when you say that Sanskrit is a rich and ancient language, I have no quarrel with it, but we should not at the same time forget Tamil literature which is as old as Sanskrit. Perhaps it is older than Sanskrit. Therefore if we go into these controversial matters about different literatures, we do not know where we will end. We have to discuss the subject with a scientific accuracy which it abundantly deserves. So far as the limited question goes whether the State should extend its help to the growth and development of Indian literature, I am in perfect agreement with the author of the Resolution, my esteemed friend, Mr. Rama Rao. I am deeply conscious of what the Soviet Government has done in this direction. The other day I was reading that Manchuria had no literature of its own, but after the Soviet Government took it over, they gave it not only a language of its own but also a literature. Today, Shakespearean tragedies are being translated into the Manchurian language and are being staged there. It is a great achievement. Therefore, so far as it does not end in regimentation, I arry in agreement with the view that the State should do something to enrich our literatures. In this connection, I should commend the action of the Madras Government who, some years ago, in.-stituted Poet Laureateships in the different regional literatures in Madras, which encouraged many authors and wTiters to produce works of major importance. Here, I should like to plead that the Government of India also should do some such thing not only for the progress of the Hindi language but also for the progress of

the different provincial languages, the important works in which can be subsequently translated into the Hindi language so that it might provide us. a vehicle for a better understanding of each other and pave the way for our mutual understanding and thus make Hindi the *lingua franca* of the country. And I look forward to the day when Hindi will be the *lingua franca* of the-country, enriched by the best products of Indian thought and creative genius.

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): Mr. Deputy Chairman, I thank the hon. Members of the House for the very instructive debate on this Resolution. The House is aware that this Resolution was tabled in the last session, but as it was not high up in the ballot, we could not get the opportunity of discussing it. I am glad that this time the Resolution has been, before the House, and has had ample opportunities for discussion. I am especially glad that the Resolution was moved by one who could speak with some authority. I read quite carefully the whole speech of the mover and also those of the other hon. Members and would like to offer my comments

on them later on. But first I 11 A.M. would like to submit before

the House all that the Government have done in this connection so far to stimulate and promote the cause of literature in the various languages of the country that are listed in our Constitution. Let me frankly confess that it is not my job to offer comments on various aspects or merits of literature and languages and the evolutionary processes that have led to types of growth of our languages and literature. What is required of me, perhaps, is to deal with all those steps that have been taken and ought to be taken to help the cause of languages and writers and to promote cultural unity of the country by integrating our efforts.

The House .may remember, as for back as 1951, a Conference of Letters was convened by the Government of

India which was attended by representatives of State Governments and also of leading literary organisations and eminent writers of the prominent languages of India. The perusal of the proceedings of that Conference and the subsequent Resolution of the Government (which was dated the 15th December 1952) which was to implement many of the decisions of that Conference, and of some steps already taken in this connection, will go to show that the purpose of the Resolution before the House is being met substantially by that Government Resolution. Firstly, a National Academy of Letters known as the Sahitya Academy is very soon to be created by this Resolution with its headquarters at Delhi. As will be seen the object of the Academy is to develop and foster Indian languages and literature and promote the cultural unity of the country and to maintain a high literary standard. This Academy is the most representative body including State representatives and other distinguished literary men and writers. The House should agree with me that this is by far the best way to handle such an important matter. In this connection I am glad to announce that the Government have already taken a decision and they have chosen the Prime Minister as the Chairman of this Academy. The President has also given his approval and we hope that in the next month or a few weeks more, say in June, the Government may be able to announce the constitution of the Academy.

The functions and the constitution of the Academy have been clearly laid down in the Resolution and I feel there is hardly any point mentioned in the Resolution moved by my friend Mr. Rama Rao that has not been covered by that Resolution except, of course, a few which emanate indirectly from the Resolution with which I propose to deal later. It is expected, therefore, that the activities of this Sahitya Academy will satisfy the need^and aspirations of all leaders of literature and languages in the country, and those interested in the promotion

of language. The need for the appoints ment of a Commission to enquire into the present condition of literature, therefore, does not exist now, for the Academy possesses the basic background of the conditions of literature and languages around and as such can make a rapid survey of the problems and deal with them objectively from the point of view of getting them implemented. Moreover the All India Conference on Letters held in March 1951 and the Committee to draft the constitution for the Academy of Letters have already gone into the matter and Government have already taken certain concrete steps to achieve the objects aimed at in the Resolution. It will, therefore, be proper for me first to deal with them point by point and very briefly comment on the various parts of the Resolution and compare it with what we have already done and the steps that we propose to take in the very near future.

With regard to the Preamble, I have already said that it is no longer needed after the constitution of the Academy. I also quote here what the Minister of Education said in this connection at the time pf the opening of the Preliminary Conference which took the decision to constitute the Academy. The Minister of Education said:

"I have already said that one of the first duties of an Academy of Letters would be to survey and investigate the literature which now exists in all the Indian languages. This is necessary so that we may know exactly what has been achieved in the Indian languages, and what remains to be done."

This principle of survey and detailed investigation of languages has been accepted by the Resolution on the Academy. We will thus see that the more important basic factors were gone into by the prominent literary men of the country and their suggestions obtained.

It will therefore be, perhaps, now waste of time. I am only stating this

[Shri K. D. Malaviya.j objectively because all those factors have been gone into and because Government have already taken a decision in this connection, perhaps it will be more appropriate now to start at once with ihe work that faces the Academy rather than constitute a Commission and give them a long time to go into those questions that have already been examined.

With regard to the recommendatioru which have been mentioned in the Resolution by my friend Mr. Rama Rao. I would like to deal with them am; by one. As regards the first recommendation i.e., helping authors, financially and otherwise, in order to give them leisure for literary work and to enable them to publish and sell then works for reasonable profit, I beg to state that this is covered by item 3(b) of the Resolution on the Academy. I would read paras (iii) and (v) of. para 3(b) to refresh the memory of the House. Para (iii) says:

"to assist associations and individuals in publishing literary works, including bibliographies, dictionaries (bilingual or multi-lingual), encyclopaedias, basic vocabularies etc. in the various Indian languages literary journals, reviews, lists of publications."

Para (v) says:

"to award prizes and distinctions and to give recognition to individual writers for outstanding works."

This recommendation of the Resolution is fully covered by this part of the Resolution on Academy viz., (iii) and (v) of 3(b). As regards the awarding of prizes, a grant of Rs. 10,000, as the House will be aware, has been given to the Sahityakar Samsad, Allahabad, for helping poor Hindi authors. I am just stating some of the activities that the Government have already taken for promoting some of the items mentioned in the Resolution. Besides this. Government have approved a scheme for giving grants of Rs. 1 lakh annrally

to eminent persons in the fields of literature, art etc. who may be in indigent circumstances. I do not want to comment on the differences that exist on this question of helping authors from Government coffers. Hon. Members here who have taken part in the debate this morning or the other day have expressed views on this or that side of the question. I will only request the House to appreciate the spirit in which such a decision ha 5 been taken by the Government for prevmoting literature by announcing prizes or giving help to institutions or creating funds for helping authors who ar? in indigent circumstances.

With regard to parts 2 and 3 of the recommendation of the Resolution, I will deal with them later on at the end of my speech.

With regard to the fourth recommendation of the Resolution-Transit tion of classics as well as modera books. Indian or foreign, into the various languages of India, I beg to state that this is covered by item (ii) of paragraph 3(b) of the Resolution of the Academy of Letters. It is to encourage or if necessary to arrange for the translation of literary woiks from one Indian language into others The Government of India, have, in this connection, also a scheme to award prizes for translations and original works in Hindi of outstanding merit and we are quite ahead in this scheme. The books have been received and prizes may soon be awarded. The House may be interested to know the details of these prizes. There are three prizes of Rs. 3,000 each for the bes^r translation into Hindi from other languages. These three prizes wili be for poetry, drama and fiction and general literature. Similarly there are four prizes of Rs. 2,500 each for the best translation from other languages into Hindi, of text-books of hif?tory. geography and civics at the school and post-school levels. Then there 's one prize of Rs. 1.000 for the best book in Hindi of child literature. Thesy? prizes are open to any living author for any book, up to the 31st of December 1952. The books may have teen

received by now and Government would soon make their announcement. Of course, this is only a modest beginning and I appreciate what some of the hon. Members have suggested in this connection. There is great necessity for translating literature from one language of the country to another and in this connection the suggestions made by Shri Dinkar and Kakasaheb the other day and what was mentioned this morning by my hon. friends, are very valuable. I do admit that this is very important work and 1 hope that the academy will be .e.zed of this important problem, of encouraging other language literature and translation into other languages and something could be done by the Academy.

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With regard to the fifth recommendation of the Resolution, namely, the producing of original literature and books, I may specially draw attention to item (vi) of paragraph 3(b) of the Resolution on the Academy which deals with the question of promoting research in Indian languages and literature. The Government, however, have already taken steps in so far as this is possible. Grants-in-aid are made from time to time to various linguistic organisations as has been mentioned earlier and annual grants also have been set apart to encourage the promotion of literature in Indian languages. In this connection I would name only a few institutions that are receiving grants from the Government for original works as well as for promotion of translation and literature. There is the Hindi Sahitya Sammelan of Allahabad, then the Prachya Vani (Institute of Oriental Learning), Calcutta, The Akhil Bhartiya Hindi Pari-shad. the Vaidika Samshodhan Man-dala of Poona. The Hindustani Prarhnr Sabha, Wardha. the Lingustic Society of India. Calcutta. And there are many more institutions.

With regard to the sixth and seventh recommendations of the Resolution, they also deal more or less, with the sam» p^nert With that I will deal generally later on.

So far as recommendation eight, i.e. nationalisation oi production 01 textbooks from the lowest to the highest classes of schools, colleges and universities is concerned, I should like to point out that Education being a State subject, we cannot but give all freedom to the State Governments, to do as they choose besi in this matter. It is they who have to take the initiative with regard to this matter. The Provincial Governments should welcome suggestions for improvement in the present state of affairs, so far as the publication of text-books is concerned. A committee of the Central Advisory Board of Education examined this question of publication of textbooks and they recommended to the Board the pooling of resources in production of text-books as between States with common language and needs. This recommendation was forwarded to the State Governments for their consideration and adoption. I submit that we could not do more than that. I am glad to state here that most of the States which have a common language and also common needs with regard to text-books and their publication generally appreciated these proposals of the sub-committee of the Central Advisory Board. We do not know how they are going to implement this suggestion which has been made by the Central Government. But I hope that the State Governments will give very serious consideration to this recommendation made by the Central Advisory Board, of pooling their resources and efforts to publish textbooks in the language common to the States. So far as Part "C" States are concerned, they rely mostly on the neighbouring States for their textbooks.

With regard to the ninth recommendation, i.e., the collection of public donations, in cooperation with private effort and so forth. I am afraid Government cannot commit themselves just now to the creation of a general fund in co-ooeration with the State Governments for the general purposes set out in the Resolution. But if the

[Shri K. D. Malaviya.j Academy takes an initiative in this connection, we will be glad to consider them and then it will be lor us to consider how best to dovetail the efforts of the State Governments, the Academy and the Centre. But as I said, the initiative must come from the Academy first.

But now I would like to refer to a few points raised the other day in some of the speeches. I think I have already met most of the points raised by the hon, mover, except the subject of copyright to which also I will come later on.

The points made by Prof. Malkani the other day are—that there should be a body of experts in literature who should be available to guide budding writers in regard to their writings. I think this can be done appropriately, not by Government, but by the Academy of Letters to whom the matter will be referred.

His second point was that Government should undertake the translation of books and the starting of libraries on a vast scale, as in United States of America. Well, for the translation of books provision has been made in the functions of the Academy of Letters and I have already stated what the Government are doing in this connection to encourage this type of work. As regards libraries, it is primarily a matter for the State Governments: But the Government of India have also a Five Year Plan in this connection in which they propose to systematically help the State Governments if they create a service of chain libraries. Whatever steps will be taken in this connection, will receive a systematic consideration from us through the Five Year Plan.

The third suggestion of Prof. Malkani was that the medium of instruction in all schools should be the regional language, that Hindi should be the State and National language and that English must be given up. These questions are being considered already at various stages and ir various ways.

Lastly I deal with the general question ot giving protection to aumois as against the greedy publishers and the protection of the rights of the authors.

This, Sir. brings us directly to the second and third recommendations the Resolution that is amending laws of copyright and promotion of special legislation for protecting the rights of playwrights, in re their gard publication as as **production** of well their plays in the stage. As regards copyright, India is governed, as the House is aware, by the Indian Copyright Act, 1944 which is just an extension of the Copyright Act of U.K. of 1911. I would invite attention of the House to sections 1, 2 and the first schedule of the Copyright Act of 1914 as applicable to British India which defines the term copyright and specifies the various infringements. In these sections. Sir, protections are conferred on an author but unfortunately many ot them, through their ignorance of the provisions of the law, have not been able to take protection against unscrupulous publishers. It is expected. Sir, that now. in the changed conditions, the authors will be more careful about the provisions that are made in the law for them and will take help of those provisions to protect themselves against unscrupulous publishers. An amendment of this Act has now become necessary partly due to the inauguration of the Indian Republic and also partly in order to bring it into conformity with the Berne Convention which was recently revised at Brussles and its ratification by India was approved by both the Houses of Parliament. The question of amending the Indian Copyright Act is already under active consideration and we have obtained suggestions in this connection from the various States. There was previously a proposal to institute a Government subcommittee which will go into all these suggestions that have been received from the various State Governments with regard to amending the present Copyright Act but as we examined the suggestions that came

from the State Governments departmentally, we saw that perhaps it was not necessary that a Committee should be constituted and time wasted on it. We have, therefore, taken a decision .ourselves and instructions have been issued to the Law Ministry to draft the amending Bill on the selection of sug-£estions that have been received from the State Governments. hoped that the necessary amendments will be carried out very soon and the exploitation of authors will thereby vanish to a very great extent. The objectives of the various suggestions in this connec lion are quite laudable and the Government are in full sympathy with what has been said in this connection. What is needed, Sir, is a careful consideration in consultation with all concerned and to decide whether to fall in line with the Universal Copyright convention which had been proposed by the UNESCO recently or to remain within the four walls of the latest ratified -Brussles Convention which was done in 1948 and which had been approved by the Parliament, I would not take the time of the House much longer than is necessary and will quote only two relevant suggestions made by the Two Conventions and then the House will be able to know why some consideration is required before we come forward with any specific suggestions. Now, the Universal Copyright convention says in clause (4) that the term of protection for works under this Convention shall not be less than the life-time of the author and twenty-five years after his death whereas the Brussles Convention, which I shall quote now, says that the protection granted shall be for the life-time of the author and fifty years after his death. There are naturally many consequences which flow from this important provision of both these Conventions. Similarly, about the translation rights, the Two Conventions make distinctly different recommendations.' We thought it, therefore, best to give careful consideration to both these Conventions, and after that alone we considered it proper that an amending "Bilf ought to be brought forward. So, < the amending Bill that we propose to

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bring forward will be with a view to amend the old Copyright Act of 1914 uiid it will be the result of our careful consideration as to which Convention we should accept, whether the universal UNESCO one or the Brussles Convention.

I have nothing more to add except to say something about the few points that were made out this morning. With regard to regimentation of literature, I entirely agree, Sir, that this tendency must be deprecated and, as far as I could understand, neither the mover of the Resolution nor the authors of this Academy thought or conceived of any stage, any condition in which regimentation of literature could be brought about.

Sir, I welcome many of the suggestions that were made by my hon. friend from Bombay, Mr. Deogirikar. I hope the House will give consideration to them. So far as standardisation of literature is concerned. he made out certain points with which I personally very much agree and I hope that if the House appreciates what he has said it will realise the difficulties with regard to nationalisation or standardisation in text-books or literature. The hon, friend from Bombay ought to know, as has been pointed out by the hon. the Deputy Chairman that there is already a Central Library. Of course, his ideas have not yet been incorporated in that Institution. I do not think it is very practical now for us to create such a division on the basis of fourteen languages listed in the Constitution but we are trying to build up a pretty good library and I would advise my hon, friend to take the opportunity when the House adjourns to go to Calcutta and I hope he will be delighted to see the collections that are there in the Library. I have nothing more to say except lastly, to mention something which may not be very relevant. I would only point out that the problem today perhaps is to devote more of Government energy to literacy activity in the country rather than to literary activities although I have never, for a

[Shri K. D. Malaviya.] minute, accepted that the intention of the mover should not be given the promptest attention. I hope the House will realise that Government is already quite active in giving fullest consideration to the various proposals before the House and I would request, therefore, that the hon. the mover might consider withdrawing his Resolution.

SHRI C. G. K. REDDY: Which has already been arranged.

SHRI RAMA RAO (Madras): Mr. Deputy Chairman, before I pay my respectful attention to the speech and the points raised in that speech by the Deputy Minister, I should like to offer a few observations on the various points raised in the course of the debate the other day and today. I am afraid my remarks have got to be cursory and casual.

Sir, there has been a good deal of confusion between language and literature.

MR. DEPUTY CHAIRMAN: You have only fifteen minutes, Mr. Rama Rao.

SHRI RAMA RAO: Well, I can reel off words, but there is always the trouble about the reporting. I cannot give them so much of trouble.

Sir, my friends have got confused between language and literature. If they had not got into that confusion, they would not have discussed, among others, dictionaries, standardisation of language, Hindi and nonr-Hindi.

Next, an author need not necessarily be a creative author of the type of Kalidas or Shakespeare. If I translate any of the classics, I am also an author.

Then a good deal has been said about Sanskrit. I am not against Sanskrit. I am only saying that the relationship between Sanskrit and the living Indian languages of today must be like the relationship between Rama and

Parasurama. As soon as Rama saw Parasurama, he attracted all his strength from him. I want every Indian language to take the best out of and to rise to the height of Sanskrit. In this democratic age, we must. deal with the language of the people. Let us give up some of our old, pet predilections. I am not here discussing. the future of English *vs.* Hindi. They concern me the least, because I did; not raise that question.

Much has been said about author's independence. I did not say a word on this topic in my speech on the Resolution. I am not in favour of regimentation. I only said that there were a number of topics for the proposed commission to discuss and I suggested that giving help to authors, might be discussed also. If some-authors do not want it, it does not follow that some other authors will not want help. The other day Dr. Sampurnanand, a prolific writer and a brilliant intellectual, addressing Hindi writers in Allahabad, said that the time had come when authors would have to seek the support of the State. I make a gift of this confession of a leading Minister of U.P. to this House, so that those of my friends who are finicky and excessively conscientious on this subject might sit down and think it over further

There are authors and authors. Sri K. M. Munshi, drawing his income mainly from the bar, may not bother about his income from literature, though the income from his books has been superb. Our friend and colleague, Mr. Dinkar. on the other hand, will probably be happy to have some sort of help, if it does not compromise his independence.

Where there is a Bhoja there is a Kalidasa. That age is gone. Today conditions have changed and we must have democratic patronage. If some people do not want to have patronage of any kind they are welcome to their views. Some authors may not care to

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take help and they may starve and 1 die. Let them have all the Satyam, Siwam Sundaram for themselves, as a Iriendly speaker has just now put it.

You need not tell an Andhra about literary independence. Long long before Dr. Johnson wrote his famous letter to Lord Chesterfield, which Carlyle describes as tolling the death knell of literary patronage in England, there lived an Andhra poet, who refused to dedicate his books to kings, and preferred to starve. Some of the greatest lines in Telugu literature are written by him. Every Telugu child knows them. By the way a friend who opposed literary patronage, altogether a few months ago, has, however, suggested Government helping authors by buying their books for libraries. Does it not amount to indirect patronage? Why does he contradict himself? Prizes, prizes, prizes all the way like roses, roses, roses all the way are asked of or promised by our Education Department to able workers. I am surprised that this should be considered by any one as a proper way of encouraging them. I can understand a Nobel Prize because it gives one international recognition. I can understand the institution of poet laureateship. but prizes, Sir, are not the way to encourage merit. I did not get prizes in my college days because I was more interested in receiving education than in receiving prizes.

Sir, I now turn my attention to the speech of the Deputy Minister for Education. It comes to this; Government are doing everything possible for literature and we have only to go home and sleep. My charge is that in this department as in many other departments of the Government, there is no temper, no tempo, no timesense, no life, no vitality, no sense of awareness or of urgency. All the time the Deputy Minister was telling us about that magnum opus, that Academy Of Letters, produced by a department which functions in a vacuum. What is this Academy of Letters? My friend must not presume that I am ignorant of it. I have read about it; it does not

interest me in the least. What is the use of "implementing" a thing which is born infructuous? The main consideration today is the democratisation of literature. A Nawab or a Raja sitting at the top may hold a *mushaira*, or a kavi sammelan, but does it help literature?

AN HON. MEMBER: No.

SHRI RAMA RAO: Our approach, and our experience go against the very conception of this academy. It is putting the cart before the horse, iiie terms of work of this Academy are unsatisfactory. Compare them with the details of my Resolution. Our Central Academy for India will moreover not do. Sardar Panikkar pointed this out in his radio speech sometime ago. We require several regional academies. A document was issued by the Ministry containing the "literature" about its Academy. It looked like a fraudulent company prospectus. Friends to my right may complain that there is nothing about leftists or leftist literature in the scheme of the Academy. I protest against this, if it is true. In matters literary, I have no party affiliations.

In my scheme you will find there is absolutely no idea of and no provision for governmental interference. In regard to the last item of my Resolution I make it very clear that the Commission inquiring into this matter should examine how far private organisations might be helped in a strictly official way or in an indirect way, or in any manner you please. In brief I am trying throughout to apply the sublime idealism of Pandit Jawaharlal Nehru to our scheme of life generally and to-literature in particular. What is his idealism? If you go and ask him to-start a minor irrigation work, he will' say. "No, I want to start a major irrigation work; I want to get electric-power also out of it; I want to see that electric power reaches every cottage and is utilised for industry." Sir, I want the Education Department to I apply that idealism, that magnificent I and inspiring idealism, to Us work of 1 nation-building. Let rivers of literature[Shri Rama Rao.] flow. Carry-the light' of knowledge to every cottage in India. You cannot say that you have started the Academy and the Academy will promote the literature of this country. No; think big, act big. Propagate knowledge, proletarianise literature.

Sir, the main purpose of my Resolution is to ask for an enquiry. You may not like some of the terms contained in it, neither am I responsible for all that it contains. Before putting in the .details I consulted a number of friends and they gave me suggestions. It is for you to plus, minus, multiply or divide, as you please. Here is only a list of suggestions. I want an enquiry into the condition of literature in the same way as the University Commission has enquired into the condition of the Universities and in the same way as the Press Commission is et> quiring into the conditions of the press. Let it invite memoranda, go round the country, collect evidence, talk to authors and publishers. And out their difficulties, codify important opinions, produce a report. Let Government place it before Parliament and ask for legislation and for finance. An academy, artificially engendered on top will not do.

What is the function of a Welfare State? The ideology of a State or a people changes from time to time. A monarchical State, an aristocratic State, a mediaeval State, a modern State, a Soviet State all these have their own ideologies. Ours is admittedly a Welfare State. What are we doing for it? Are we laving the intellectual foundations for that kind of State? Matthew Arnold, in the latter half of the 19th century wrote "Culture and Anarchy". He threw a bombshell amidst smug Victorian England. At that time England was prosperous and Englishmen were happy. But he asked, "Was it all culture?" In spite of the magnificent examples before him of the melodious poetry of Tennyson and the sulphurous prose of Carlyle, he demanded that England should give up . her sanctimonious complacency over her material prosperity.

He asked: "What about the soul of England?" I am asking: "What about the soul of India?" The Five Year Plan is there. Very good. It may give us more food and all that, but the Five Year Plan should also take care of the mind, the heart and the soul of the nation.

Sir, I am very happy that the best support for my Resolution has come from the Communist Party. My friends, Mr. Bhupesh Gupta and Mr. Mazum-dar, found out what exactly I was driving at—the use of literature as a formidable instrument in the building of a nation, the shaping of a State. The Deputy Minister's speech does not at all attempt to understand this purpose of mine, which is embodied in the Resolution.

Sir. I shall not bother to discuss the various other points which the Deputy Minister mentioned in reply to my speech or the other speeches in the House. But I would say that he has left out one very important matter. I will read out a quotation first, before I tell you its author: "So far as our culture is concerned, we are treading the same old path. We are proud of our past, but it is necessary for us to recognize that the world is a perpetual movement and nothing in it stands still and therefore, if we are not to lag behind but advance, we must take note of the experiences elsewhere, digest them and produce a great literature". Sir, these^are the words of Dr. Radhakrishnan.

I am grateful to Dr. Katju for his intervention in this debate. As I heard him, I hoped he were our Education Minister. Sir, in my speech I mentioned about literary revivals coinciding with revivals in politics. I hope that the time is coming when there will be a great literary revival in this country in tune with the spirit of our political revival. The other day I was reading a book on literature and it said that the greatest literatures of the world had been produced by small countries like Israel, Greece, Rome and let me add, England. But India is an excep-

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tion. It is a great country which has produced a great literature. We have to build on the past.

Now that the Education Minister has asked me to withdraw my Resolution,—I shall, but let me thank the House for its very good response to the Resolution. The discussion has been exhilarating. I am sure we all ■enjoyed it. We travelled into a realm where the sky is always blue and the willow is always green. I am proud that the Parliament of India has been **u**discussing art literature and national monuments, I suppose the Upper House is earning its wage.

Sir, may I conclude my speech with 'expressing the hope, in the language -of Shelley, that this country will be greater in the future as it has been great in the past in respect of literature and all that makes for the glory > of the fine arts:

> "Another Athens shall arise. And remoter time bequeath. Like sunset to the skies, The splendour of its prime. And leave if naught may live, All earth can take or Heaven can give."

MR. DEPUTY CHAIRMAN: Does the hon. Member press the Resolution? Or does he withdraw it?

SHRI RAMA RAO: I beg leave to withdraw it.

MR. DEPUTY CHAIRMAN: Has he the leave of the House to withdraw the Resolution?

SHRI C. G. K. REDDY: I would only make a submission, Sir. I suggest that hereafter when a Member moves a Resolution, it should be done in all seriousness.

SHRI RAMA RAO: You don't charge me with lack of seriousness?

SHRI C. G. K. REDDY: I do not say that. I wish Resolutions are pressed; otherwise we discuss it merely and

no satisfactory answer, as was admitted by the hon. mover of the Resolv lion himself, is forthcoming. I would, therefore suggest that when Resolutions are moved, they may be pressed and a certain opinion of the House

MR. DEPUTY CHAIRMAN: You cannot force any Member. Rules do provide for withdrawal and a Resolution may be withdrawn by the leave of the House. Has ifhe leave of the House to withdraw?

{Hon. Members signified assent.}

The Resolution was, by leave, withdrawn.

SHRI S. N. MAZUMDAR: What about my amendments, Sir?

MR. DEPUTY CHAIRMAN: They lapse automatically, when the main Resolution is not there.

SHRI S. N. MAZUMDAR: I know. Sir. But in order to register my pro test.....

MR. DEPUTY CHAIRMAN: Order, order.

Shri M. S. RANAWAT: When Resolutions are framed, I think, they should first seek the permission of the party leaders so that there may not be this kind of unceremonious funeral.

MR. DEPUTY CHAIRMAN: We are not concerned with parties here. We are concerned only with the conduct of the business in accordance with the rules of procedure.

RESOLUTION RE CHANGE IN NAME OF "LUSHAI HILLS DISTRICT" "MIZO RAM"

SHRI R. THANHLIRA (Assam): Sir, I beg

"That this Council is of opinion that the name of the tribal area 'Lushai District* specified in